received from the Lok Sabha, signed by the Secretary of the Lok Sabha: —

"In accordance with the provisions - of Rule 96 of the Rules cf Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the Banking Companies (Amendment) liill, 1960, as passed by Lok Sabha at its sitting held on the 11th August, 1960."

Sir, I lay the Bill on the Table.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 2 30 P.M.

> The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at halfpast two of the clock Mr. DEPUTY CHAIRMAN in the Chair.

RESOLUTION RE APPOINTMENT OF PARLIAMENTARY COMMITTEE FOR ENQUIRING INTO SLOW THE PROGRESS OF THE CO-OPERATIVE MOVEMENT—continued.

श्रीमती स. त्री न म : उपसभापति महोदय, श्रीमन, मैं यह कह रही थी कि इसमें कोई सन्देह नहीं है कि कोग्रापरेटिव ग्रान्दोलन में एक ब्राश्चर्यजनक प्रगति इन पिछले कुछ वर्षों में हुई है लेकिन मैं बड़ी नम्रतापूर्वक यह बहुना चाहुनी हं और इसके लिये इस अवसर का लाभ उठाना चाहती हुं कि कोग्रापरैटिव ग्रान्दोलन का एक ऐसा पक्ष भी है जिसकी श्रोर कोग्रापरेटिव मंत्रालय ने श्रभी पूरी तरह घ्यान नहीं दिया है और वह है महिलाओं की ट्रेनिंग और उनके बीच सहकारिता आन्दोलन को पॉपुलर बनाने की योजना श्रीर उसका प्रश्न । इसके लिये मैं केवल कोग्रापरेटिव मंत्रालय को ही दोष नहीं दंगी बल्कि इसके लिये हम सब दोषी है जो कि . . .

SHRI AKBAR ALI KHAN (Andhra Pradesh): Does the hon. Member want that there should be women's cooperatives separately? I want to know.

SHRIMATI SAVITRY DEVI NIGAM; I am going to make that clear; I anw going to develop this point.

श्रीमन, मैं यह कह रही थी कि इसका दोष केवल कोग्रापरेटिव विभाग पर ही नहीं है बल्कि इसका दोष हम सब उन लोगों पर भी है जिनका कि पालिसी के निर्माण में किसी न किसी हद तक हाथ रहता है भीर उस का सब से बड़ा कारण यह है कि दुर्भाग्यवश देश में ग्रधिकांश लोग ग्रब भी यह विश्वास करते हैं कि 'men include women' परन्तु, श्रीमन्, यदि हम ग़ौर से सन् १६५१-५२ की सेंसस रिपोर्ट की तरफ देखें तो हमें यह जानने में देर नहीं लगेगी कि पुरुष किसानों की संख्या १४ ६ करोड़ है जब कि महिला किसानों की संख्या १४' १ करोड़ है। इसी तरह से पुरुष मजदूरों की संख्या १५ ६ लाख है जब कि महिला मजदूरों की संख्या १५ १ लाख है। यह चीज यह प्रमाणित करती है कि चाहे किसानों का प्रश्न हो, चाहे मजदूरों का प्रश्न हो महिलाओं और पुरुषों की संख्या में केवल ५ या ६ प्रतिशत का सन्तर है। श्रीमन, इसके अतिरिक्त एक दूसरी सर्वे-रिपोर्ट में यह भी सिद्ध हो चुका है कि जितने भी एग्रीकल्चर कापट्स हैं, जितने भी एग्रीकल्चर के काम हैं उनमें पुरुषों का सहयोग--जहां तक श्रम का प्रक्त है—केवल ८ या १० प्रतिशत ग्रचिक रहता है बनिस्वत महिलाओं के, वर्ना साधारणतः चाहे बीज रोपने का काम हो, चाहे निराने का काम हो या उसाने का काम हो, खेती के जितने भी काम हैं उनमें महिलाग्रों का बराबर बराबर सहयोग रहता है। यह उपेक्षा जो दिखाई जा रही है उससे मझे भय है, सन्देह है कि वह ग्रागे चल कर कोग्राप-रेटिव श्रान्दोलन के लिये हानिकर सिद्ध हो सकती है। इसलिये मेरा यह अनुरोध है कि जितने भी किचेन काफ्ट्स हैं, काटेज और होम इंडस्टीज हैं स्रीर उसके सलावा जितनी भी घर गृहस्थी की उपयोगिता की वस्तुयें हैं उनका प्रबन्ध कोग्रापरेटिव स्टोर्स के द्वारा हो ग्रीर विशेष रूप से ऐसे कोग्रापरेटिव स्टोर्स के

[श्रीमती सावित्री निगम]

द्वारा जिनका कि मैनेजमेंट वे महिलायें करें जिनके कि जीवन में उनसे ग्रविक सम्बन्ध रहता है। यदि यह हो सके तो मुझे विश्वास है कि कोग्रापरेटिव मवमेंट बहुत तेजी से पापूलर हो सकेगा ।

श्रीमन, मेरा एक सुझाव है। एक ऐसी योजना बनाई जाय जिसके द्वारा महिलाओं के बीच कोग्रापरेटिव एजुकेशन ग्रीर ट्रेनिंग का काम हो ग्रौर उसके ग्रलावा हर स्टेज पर और हर स्तर पर, प्रान्तीय स्तर पर भी और केन्द्रीय स्तर पर भी, विमेंस कोग्रापरेटिव डिपार्टमेंटस बनाये जांय जिनके द्वारा स्त्री के गहस्य जीवन से सम्बन्ध रखने वाली जितनी भी विधियां हैं उनकी शिक्षा दी जा सके। क्योंकि हम लोगों के जीवन का स्तर बढ़ रहा है, लिविंग स्टैंडर्ड बढ़ रहा है ग्रीर ग्रागे चल कर के ऐसा जमाना भी भाने वाला है जब कि हमें किसी समय कोग्रापरेटिव किचेंस पर भी ग्राना पडेगा । इसलिये उसकी तैयारी के लिये हमें अभी से कोआपरेटिव मुवमेंट को स्त्रियों के बीच में पापूलराइज करना होगा।

श्रीमन्, मैं बहुत जल्दी समाप्त करूंगी । रूरल केडिट स्टब्चर के बारे में एक बात श्रीर कह द । रूरल केडिट स्ट्रक्चर में यदि हम बहुत मजबती लाना चाहते हैं भीर हम चाहते हैं कि उसमें बहुत प्रभावशाली सुधार हो तो हमें कोग्रापरेटिव बैंकों की हालत भी सुधारनी चाहिये और इनमें इतनी शक्ति लाई जानी चाहिये कि जो प्राइमरी कोग्रापरेटिव क्रेडिट सोसाइटीज हैं वे मजबूत हो जाय । इसमें कोई सन्देह नहीं है कि प्राइमरी कोग्रापरेटिव केंडिट सोसाइटीज इस म्रान्दोलन की बनियाद हैं। उन्होंने बहुत बड़ी तरक्की की है श्रीर उनमें एक बहुत बड़ी शक्ति आई है क्योंकि हमारे सामने जो फिगर्स हैं उन्होंने भी यह प्रमाणित कर दिया है कि इन्होंने जो काम किया है भीर जो मीडियम टर्म लोन एडवांस किया है उनमें बराबर बढ़ोतरी हुई है। १९ ५५-५६ में यह ४६ ५० करोड़ का था,

१९५६-५७ में यह ६७ करोड़ का हुआ और इसी तरह से १६५७-५८ में यह ६६ करोड़ रुपये का हुआ ।

बस मैं यह कह कर समाप्त करना चाहती हं कि इस में कोई सन्देह नहीं है कि जो ग्राश्चर्यजनक प्रगति कोग्रापरेटिव मुवमेंट में हुई है उसके लिये कोग्रापरेटिव मिनिस्टर, डिप्टी मिनिस्टर तथा सारे अधिकारी-तमाम केन्द्रीय और प्रान्तीय सरकारों के-बहुत बचाई के पात्र हैं और साथ ही साथ मैं ग्रन्रोघ करती हं कि इस प्रकार के प्रस्ताव जो कि निगेटिव किस्म के हैं और जि से कि हमारे अधिकारी और हमारे कार्यकर्ता निरुत्सा-हित होते हैं न लाये जांय । इन शब्दो के साथ मैं इस प्रस्ताव का विरोध करती हं।

THE PARLIAMENTARY **SECRETARY** TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): Mr. Deputy Chairman, the co-operative movement has undoubtedly made very rapid progress after independence. If we see the statistics that are supplied to us from the Reserve Bank and other sectors of cooperation, we straightway come to the conclusion that within the last fifty years so much progress has not been made as it has been made during the last ten or eleven years. I put before you some figures which will prove that what was only a purely credit structure in co-operation before the First Five Year Plan has ultimately and in reality now become a structure of a multipurpose character. This aspect of the moveme

nt was specially emphasized during the First and we have made a special and rapid progress in the Second Five Year Plan. I would place before you figures which will straightway tell you the position. Some of my friends said that these agricultural societies were not doing very well. These figures will show that out of the 1,80,000 societies that were there till 1959, 1,18,000 societies made a profit of about Rs. 3:38 crores. There were only 34,000 societies which made a loss and the loss amounted

to only about some lakhs, below a crore. There were about 30,000 societies which did not make any profit or any loss. Regarding them and regarding some other societies, the Ministry has already taken care. It has already been noted that certain societies are really weak and they are going to be revitalised. During the Second Plan period, about 42,000 societies will be revitalised and another forty to forty-one thousand societies will be organis-ed. If we take the index figure of any State beginning from Assam and going down to Madras or any State

SHRI BHUPESH GUPTA: Sir, I want to make one point clear. Is the hon. Minister, Shri S. K. Dey, going to speak?

MR. DEPUTY CHAIRMAN: Of course. Shri Misra is intervening.

SHRI BHUPESH GUPTA: In his individual, private capacity?

MR. DEPUTY CHAIRMAN: Private capacity.

SHRI BHUPESH GUPTA: Two cannot be

MR. DEPUTY CHAIRMAN: In his individual, private capacity.

SHRI BHUPESH GUPTA: No, no . . .

MR. DEPUTY CHAIRMAN: The reply will be from Shri Dey.

SHRI BHUPESH GUPTA: The reply will be from me I am the mover. The point here is this. You give a ruling. I would like to hear from you.

MR. DEPUTY CHAIRMAN; The half an hour reply will be by Shri Dey.

SHRI BHUPESH GUPTA: The reply will be from me, I am the mover.

MR. DEPUTY CHAIRMAN: He will speak for the Government.

SHRI BHUPESH GUPTA: He will be speaking for the Government? If

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so, I take it that the hon. Member is speaking in his private capacity.

MR. DEPUTY CHAIRMAN: He is also speaking os Parliamentary Secretary.

SHRI BHUPESH GUPTA; He cannot do that

MR. DEPUTY CHAIRMAN: Let him go

SHRI BHUPESH GUPTA; On a private Member's Resolution, intervention from the Government side can be made by one only; two cannot speak.

SHRI N. M. LINGAM: What is the authority?

SHRI BHUPESH GUPTA; Jusl a minute. It is for him. Some day you may occupy this place. That is not the point. It is for him to decide. That is the procedure that on Private Member's Motion intervention from the Government side can be by one only. They can speak, may be two or even three but in their individual capacity. And I would very much welcome a Private Member's speech.

THE DEPUTY MINISTER OF COM-MUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): I do not think the hon. Member is quite correct in his interpretation.

SHRI BHUPESH GUPTA; I ask the Chair to give the interpretation. We are here for cooperation no doubt.

MR. DEPUTY CHAIRMAN: He will take only fifteen minutes.

• SHRI BHUPESH GUPTA: That is all right; I agree. Give him fifteen minutes or even two minutes more, but I would like to know in what capacity he is speaking.

MR. DEPUTY CHAIRMAN: He is speaking both as Shri Misra and also as Parliamentary Secretary to the Minister Of Community Development and Co-operation.

SHRI BHUPESH GUPTA: No, no.

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MR. DEPUTY CHAIRMAN: You cannot divest him of his functioning as a Member of this House and es Parliamentary Secretary.

SHRI BHUPESH GUPTA: May's Parliamentary Procedure is absolutely clear and the rules are absolutely clear. I do not object to his speaking ...

MR. DEPUTY CHAIRMAN: May's Parliamentary Practice is no guide to us here because there a Member of the House of Lords which is not the Government spokesman in the House of Commons and *vice versa*. There a Member of one House will not represent Government in both the House.

SHRI BHUPESH GUPTA: That is all right. We are not the House of Lords. Neither are you there in that position. That is a good thing for both of us. Now the position is .

MR. DEPUTY CHAIRMAN: Therefore what I am saying is that May's Parliamentary Practice cannot be **a** guide to us here.

Shri BHUPESH GUPTA.- I know it very mu?h. The point is I do not like him to $\,$

MR. DEPUTY CHAIRMAN: I do not feel any difficulty.

Shri Bhupesh Gupta: You do not but I think May's Parliamentary Practice applies here and I also think that in such matters rules are laid down that the practice there would be followed. Now here in your rule also you will not find that kind of thing and the precedent of the House . . .

MR. DEPUTY CHAIRMAN: We set up our own conventions.

SHRI BHUPESH GUPTA; You do it, but is today the convention day?

MR. DEPUTY CHAIRMAN: Let him speak.

SHRI BHUPESH GUPTA: What I say is only you ask him to speak in his private capacity and he can say whatever he likes.

MR. DEPUTY CHAIRMAN: He can speak in any capacity.

SHRI BHUPESH GUPTA: Not in, Government capacity.

SHRI S. D. MISRA: I was saying that out of these 1,80,000 societies more than 1,00,000 societies had made profits to the tune of several crores of rupees.

MR. DEPUTY CHAIRMAN: Are you afraid of the figures?

SHRI BHUPESH GUPTA: Not at all. I like figures and I am quite capable of taking on more of them. That is not the point here.

SHRI S. D. MISRA: Now. Sir, I have before me a statistical statement made by the Reserve Bank. All the figures are before me. Let me just take Assam which begins with the letter 'A'—I am not making any discrimination. If we take even Assam, Sir, then we come to the conclusion that the index of membership has increased during the last ten years-and rapidly in the Second Five Year Plan periodfrom 100 to 883. The index of share capital has increased from 100 to 5,542-fifty-five times. Deposits have increased from 100 to 223. Capital has increased from 100 to 2,637—twenty-six times. Sir, Assam is considered a weak State in co-operation, and I gave the example of Assam which is one of the weakest States in co-operation. If you take any other State, you will come to the same conclusion, namely that we have made very rapid progress in co-operation.

Talking of all-India figures, before the Second Plan the membership of these agricultural co-operative societies was just about 8 millions. The

Second Pian target was 15 millions -and we are hoping to fulfil a membership target of 17 millions, that is, we are increasing the target by 2 million members. It may be even more; it may be between 17 and 18 millions. Similarly, Sir, at the beginning of the Second Plan all the loans to the agricultural co-operative societies at the primary level were of the order of only about Rs. 60 crores, which in the beginning of the First Plan was just about Rs. 20 crores. But today, in 1960-61, it is going to be of the order of Rs. 190 crores and the target for it wan Rs. 200 crores. So, Sir, the target being Rs. 200 crores we have already reached the figure of j Rs. 190 crores and we can definitely say that thus we have achieved 95 per cent of our target. Similarly, Sir, in our long-term credit we have been able to advance Rs. 10 crores out of Rs. 25 crores and this year the outstanding will be about Rs. 30 crores. This record is also quite good. There are some difficulties in the longterm finance which probably my Minister will refer to, but still the figures speak for themselves.

SHRI BHUPESH GUPTA: Not 'my Minister'. How is he your Minister?

SHRI B. S. MURTHY: Ho is Parliamentary Secretary to the Minister of Community Development and Co-operation.

SHRI BHUPESH GUPTA: It is not like 'My Lord'.

SHRI S. D. MISRA: Before we started with co-operation in the First Plan and before we started the Second Plan, there were several committees set up on the subject of co-operation headed by several eminent people and they had gone into the weaknesses of co-operation, because the history of co-operation before independence had been really very ahaky and very unsatisfactory. There were several committees set up. The Gadgil Committee was there; the Saraiya Committee was there which

gave their reports. Then the most important report was the Rural Credit Survey Report and on that we had formulated our Second Five Year Plan. We found that the problems of these service co-operatives were immense and the Rural Credit Survey enunciated certain principles and one important principle was that of State partnership in primary societies, the marketing of credit and loan to be advanced to credit-worthy purposes and also to credit-worthy business. These three or four important points were stressed by the Rural Credit Survey. The Rural Credit Survey, Sir, emphasised several other points. They emphasised conversion of the Imperial Bank of India into the State Bank of India. My friend, Mr. Gupta, asked what the State Bank of India had done. The State Bank of India has opened 400 branches in the rural areas and the State Bank provides remittance facilities ...

SHRI BHUPESH GUPTA: Does the hon. Member speaking in his private capacity know that the recommendation was for a far greater number when the bank was nationalised?

SHRI M. GOVINDA REDDY (Mysore): You don't worry; you go on.

SHRI S. D. MISRA: The State Bank provides remittance facilities at concessional rates to co-operative institutions. It provides financial accommodation to marketing ceoperatives against pledge of produce. It advances money against Government securities to co-operative banks at concessional rates of interest. It subscribes to the debentures floated by co-operative land mortgage banks. Therefore, Sir, the State Bank of India is trying to help the co-operative movement to a great extent Similar is the case with the Reserve Bank of India, so that these hanks have really come to the rescue of the co-operative movement. One would never deny that the co-operative movement should be self-supporting.

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[Shri S. D. Misra.] As a matter of fact the Ministry is always trying to make this movement self-reliant and the co-operator self-conscious. But it will take a long time before it could come into its own and therefore this Ministry is doing whatever lies in its power to encourage all these feelings of consciousness. Similarly, Sir, we are trying to give administrative strength to the service cooperatives. Regarding co-operative marketing. Sir, the target was fixed at 1900 co-operative marketing societies and we hope to achieve 1869 by the end of the Second Plan. We are trying' to establish more and more. Also, Sir, most of the States have their State marketing unions. We have the national cooperative marketing federation already established. About 4-5 per cent of the marketable agricultural surplus is handled by these marketing societies. Therein we are facing a lot of difficulties but we are striving surely to correct them and to fulfil the targets.

Regarding co-operative processing societies, sugar co-operatives have done wonderful work. As against the target of 35, 23 co-operatives have been licensed and 21 are already in production. By the end of the Second Plan, 31 will have been functioning. Sir, sugar co-operatives are working so successfully that by the end of the Second Plan, 20 per cent, of the sugar Droduction in the country will be covered by these cooperatives.

Similarly, as against a target of only 166 fixed for the Co-operative development in Processing Societies, we will be able to achieve 379 by the end of the Second Plan, which is more than hundred per cent, increase. Regarding rural godowns, the target fixed was 4,000 and we will achieve 4,109. Similarly, as against the target of 1,500 fixed for marketing societies' godowns, we will be achieving 1,675,175 more than the target fixed

Regarding co-operative fanning societies, we have in the country

to-day about 3,600 of them for all types of farming co-operatives, including tenant farming, collective farming, better farming and joint farming. Out of this, 1,600 come into the category of collective farming and joint farming.

SHRI BHUPESH GUPTA: And how many party farming societies?

SHRI S. D. MISRA; That my friend, Mr. Bhupesh Gupta, might tell. I am not speaking as a party-man.

Out of the 1,600 co-operative farming societies, about 800 to 1,000 are working quite satisfactorily. There is no reason to feel apprehensive because there have been several evaluations about which Mr. G'.ipta must be aware. At least 800 to 1.000 cooperative farming societies art- working very well. The delay in furthering the co-operative movement is due to several administrative difficulties for which we put up a Committee, called the Vaikuntha Mehta Committee. This Committee has submitted its report which is now under the active consideration of the Government of India including the Planning Commission. Now very soon we will be setting up pilot projects and other processing societies.

SHRI BHUPESH GUPTA: For how long this report has been under this activity?

SHRI S. D. MISRA: Since only some

Regarding co-operative training, we have a non-official education programme and an official training programme because it is considered that unless we educate nonofficials, unless co-operators are very conscious, as they are in Bombay and Madras, we cannot take this co-operation to a very high level. Therefore, by the end of the Second Plan we will have 557 training units for non-officials. By now we have trained about 3 lakhs of co-operators in the country. In the Third Plan we have very high targets. Well that is not a matter to be discussed here.

Regarding official education, every year we are training about 10,000 people in various categories, beginning from Registrars coming to the lowest levels. We have five types of institutions. One is taken up by our Central Committee of Co-operation in Poona. Then, we have Block staff training programme. We have also intermediate level training programme. (*Time bell rings.*) (*Interruption by Shri Bhupesh* Gupta). In sp'.te of Mr. Gupta's trying to put a ban on my time, I would not take much time of tke House.

Sir, statistics prove that actually we have covered more than even hundred per cent, of our targets. Wherever we have lagged, we are trying to fulfil. Parliamentary committee that is proposed to be set up will discuss only some of the burning problems. These problems are well known because there have been evaluations, assessments and mandates received from several committees, the latest being the Vaikuntha Mehta Committee report. Therefore there is no case for the appointment of any new committee because committees have been there, enquiries have been made, programmes have been chalked out and they are being acted upon. Thank you.

SHRI M. R. SHERVANI (Uttar Pradesh): Mr. Vice-Chairman, we are all in favour of co-operation. The Government are fully conscious of the importance of co-operation for the progress of the nation, yet in some States, particularly in my State, the progress has been slow.

Sir, I have some experience in this field. I have been associated with soma co-operative societies. I was Chairman for two years of a cane cooperative society in U.P. I had joined this work with great enthusiasm hoping to make some small contribution towards co-operation, but very soon 1 realised that I was helpless; I could do practically nothing. I was

merely an ornament or a label, perhaps, to infuse confidence in the cane growers of that area and persuade them to become members of this co operative society.

Now, under the model bye-laws,, framed by the U.P. Government, the directors of the cane co-operative society I am referring to are reduced to the status of rubber stamps. Of course, meetings are held quite frequently, twice a month, but almost all the items on the agenda are confirmation of the past actions of the secretary, or approval of expenditurealready incurred by the secretary. The directors come; they meet; they draw their T.A. and go back. The secretaries of these cane co-operative societies are Government employees. The District Cane Inspectors under the bye-laws are forced to be honorary secretaries of these societies. They are not responsible to the Board of Directors, and therefore not obliged to carry out their wishes. They are employees of the Government and as such under the direct administrative control of the District Cane Officers.

The District Cane Officers in each district are ex-officio directors of the Board of these societies. As an ex-officio director, he is only one member of the Board; yet he can veto any resolution that is passed by the directors. I have not known of any organisation in which one single member has such wide powers as to' turn down almost every direction or resolution of the board of directors. The board of directors cannot give an increment to the employees of the society. They cannot punish the employees of the society for inefficiency or for corruption. They cannot even issue a sriow-cause notice un'ess the same is approved of by the District Cane Officer as an ex-officio member of the board of directors. If some loans are to be given to any member of the society, they have to be approved of by the D.C.O. as an ex-officio director of the board. If some fertilisers or seeds are to be given, this

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[Shri M. R. Shervani.] again has to be by the D.C'.O. and the approved quantum of aid ' depends entirely on his sweet-3 P.M. will. My expe

rience has shown me, with reference to the cane co-operative societies in U.P., that the power of veto enjoyed by this single member of our Board even exceeds the power of veto enjoyed by the Big Five in the Security Council at the United Nations.

There is another phase also, namely, that the Honorary Secretaries who are Government employees and are subject to transfer according to the Government rules, generally do not at one place for more than a year. Perhaps some may stay for two years and in rare cases some may stay fov three years. As long a-; they are posted there, they have to work as Honorary Secretaries to the Societies. They are initially posted for cane development work but most of their time is spent in the administration of the society. In view of their position, the Board of Directors have no control over them. I have seen in some cases these Secretaries instead of treating the members of the societies, the delegates and the Board of Directors as their bosses, treat them as their servants. They do not pay any respect to these members or dele-They do not care to consider th- suggestions given by them and all the time is spent in pleasing the District Cane Officers and carrying out their wishes. Under this set-up, obviously the people of the area, the members of the society, the Delegates and the Director;; lose interest in the society, with the result that we do not get the popular support or enthusiasm which is necessary to develop co-operation in our country at a faster pace. Whenever this matter is brought to the notice of the State Government au'hovities, the reply has always been that the people in the rural areas are not enlightened enough or experienced ^-enough Io manage their affairs. It is

very strange that these very people are experienced enough to select their Government to rule their country and to decide matters of policy but they are not experienced enough to administer to their own requirements and needs through these cooperative societies in a much smaller sphere. 1 am reminded of the excuse that the British used to give us against granting us independence by saying that we were not fit to rule ourselves. Maybe that our rural population is nol so well-versed or experienced as you like them to be but unless they are allowed some freedom in administrative matters, or freedom to make decisions and execute them, they will never have the experience them

mage their affairs. Unfortunatly . not a matter of policy. The policy of co-operation of the Central runent is very good. We have nothing against it but the administration of this policy is defective and I would draw the attention of the Minister to this aspect of the question. I honestly feel that we could do much more than we have been able to do so far. The .development of the co-operative movemen may be faster than it lias in. We have done a lot as the hon. Parliamentary Secretary stated from figures. But still this aspect of the question, which is keeping generally the members of the societies away from cooperation and those who have not yet joined the movement, should be tackled in which case I am sure the progress would be much faster.

Now I mentioned about the can? co operative society because I have experience of only those soci-There are certain other connected with registration, matters organisation and framing of the constitution, rules and bye-laws which are unduly delayed. Again it is my experience that I wanted to start a co-operative store for catering to the needs of my labour in one of my factories at Allahabad. I worked at it for about 2 years and ultimately gave it up in frustration and disgust because 1 could not get that store registered

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with the Registrar of Co-operative Societies. This again is a State matter but I mention it here because I feel that if the Central Government and the hon. Minister feels that some useful purpose would be served, he might take up these matters with not only the State of U.P. but with the other States as well and I think if there are uniform laws, byelaws and rules for co-operative societies, it will go a long way towards popularising this movement and make it really beneficial and useful for our nation. Thank you.

SHRI D. P. SINGH (Bihar): Mr. Deputy Chairman, I have been listening with a great deal of care to the debate that has been going on in regard to the co-operative movement in our country during the Second Plan. Listening to the debate, I discovered from the speeches made by Shri Misra and Shri Deokinandan Narayan that the picture is such a rosy one that no one need have any disappointment or despair, that everything is going on merrily in this country so far as co-operation is concerned. These friends have not even cared t» point out if there are any failings or defects which have to be remedied. It appears to me that they have been more concerned with upholding the position of the Government than with really examining the whole question in a scientific and objective manner.

My own feeling is that although there has been much talk about the cooperative movement in this country, that the cooperative movement has made much progress and all that, really we do not feel the impact of it. I am concerned not so much with the figures-which are there of course-as with the fact that no real impact has been produced in the country so far as this movement is concerned. It so happens that I also come from a village and I can say on the basis of what little I know that there is absolutely no enthusiasm in the villages which I at least know personally. So far as this movement is concerned, not many people think

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that the movement is going to do any real good to them, maybe because it is bureaucracy-ridden, maybe because of many defects, maybe because a large number of people in the villages are not able to derive any real benefit. It is pointed out in the Second Plan report on page 222 as follows:

"To a large extent, in rural cooperation the crucial unit is the village. In implementing the programme of rural cooperation, there are three aspects to which speical attention has to be given. Firstly, credit is only the beginning of cooperation. From credit, co-operation has to extend to a number of other activities in the village, including co-operative farming. In cooperation hard and fast rules of development cannot be made and every step is determined by the experience of the prople."

"The second aspect is that every family member should be a member of at least one co-operative society. The third aspect is that the co-operative movement should aim at making every family in the village creditworthy. At present even in an area in which the movement has spread most, only 30 to 40 per cent, of the families are able to satisfy the conditions laid down."

Even according to this report, only 30 to 40 per cent, of the families are credit-worthy. What has really been done to make the others creditworthy? With only 30 to 40 per cent, of the population you cannot really build up a co-operative "movement because much of the benefit of the co-operative movement will go to these few families in a village. My submission is that no attempt has been made to tell us as to whether the cooperative movement has really been able to bring any benefit to the entire population not merely to this 30 to 40 per cent, of the village. A great deal was said about the very great

[Shri D. P. Singh.] progress made in this field; we were also told that the villagers were very-much happier and better but my own feeling is that until and unless the necessary reforms are carried out in the villages, the cooperative movement will not be of much use and it cannot be of any benefit to the people. Land reforms have long been delayed. The Planning Commission has been demanding that land reforms should be pushed forward but have land reforms gone ahead with as much speed as they should have? In my view, Sir, unless and until some sort of community life is developed in the villages, unless and until land reforms are pushed forward and unless and until a large number of people in the villages are made credit-worthy as soon as possible, the co-operative movement, so far as the villagers are concerned, is not going to do much good. I believe that the success of the democratic experiment which we are conducting will depend in a large measure on the co-operative movement that we build up in this country. Government, of course, is spending a lot of money and Government, I believe, is doing all that it can but in spite of all that, the proper atmosphere and proper enthusiasm is not visible in the villages or in the cities. Why is that so? It is absolutely necessary, in my view, to analyse that, to examine that. I do not know whether the committee that has been suggested will be in a position to take up this question but I think we should be absolutely clear in our minds as to what the defects of this movement have been so far, as to how those defects can be remedied and as to how people can be made co-operation-minded. If we want to build up a democracy in our country, it has got to be a cooperative democracy and you require a proper atmosphere for a co-operative democracy. You cannot build it up unless and until there is enthusiasm among the people. The officials do not co-operate as much as they should; there is perceptible lack of enthusiasm. We can

all see that. It would be an absolutely wrong thing to shut our eyes to that. What is it that we are going to do to create this atmosphere of enthusiasm? ' I, therefore, would like to agree a little with my hon, friend. Shri Malkani, that unless the whole structure undergoes a change, the whole of the administrative structure, perhaps it will not be possible for us to create an atmosphere of enthusiasm in our country. I do not think it will be proper for me to go into the question as to how that administrative structure from the village to the district and again up to the centre is to be changed. That is a very big question. At the same time, taking into consideration what has been said by Mr. Mishra and others who have been supporting the Government on this point, it seems to me that it is necessary for us to do a little rethinking on the question. We seem to be very smug about the whole business; we say that the targets have been achieved and so everything is all right and that nothing much needs to be done.

SHRI B. S. MURTHY: I do not think that is the idea of the speakers who have spoken about the achievements.

SHRI D. P. SINGH: From the speeches of some Members I got the idea that everything was so rosy and good that nothing much needed to be done. I want to emphasise that we have really to think about the whole thing. I would like to urge that we have to take into consideration the resolutions adopted at the conferences of the co-operators. They have got many organisations, regional and all-India. They sit from time to time in annual conferences and they consider the whole question as to how far this movement has progressed. From their records and from the resolutions that have been adopted from time to time, it appears that they are frankly disappointed with the progress made. Now, these are the very people who have worked in this movement and they tell us from time to time that not much progress has been made, that it is disappointing. Is it any use

then our saying that the targets have been achieved and even exceeded when all these people who are in it, who have given their lives to it feel that not much has been done, or at any rate it is not a very satisfactory state of affairs? I would, therefore, urge, Sir, that the Government must in no circumstances be complacent •about it, must not pat itself on the back and say that it is doing very well. I think it is not, because the impression that we geteven when they move, apart from the files, this is the impression that they will get—proves the contrary. Not much progress has been made and there is not much enthusiasm anywhere. People tlo not feel that the co-operative movement has made any big strides. Sir, it has been declared almost from the housetops—our Prime Minister and others have also emphasised this from time to time-that the policy of the Government is to encourage cooperative farming and joint farms. Joint farming, I believe, has not at all been encouraged. Nothing bas been done to give encouragement to the idea of joint farming. So far as co-operative farming is concerned, that also has not achieved any success. I would like to know as to what progress has been made so far as this aspect is concerned, so far as the formation of co-operative farming societies is concerned. Maybe I have not been able to come across figures so far as this question is concerned, but I would like really very much to know because this is the crux of the problem so far as the villages are concerned. I do not think sufficient propaganda has been carried on to encourage this idea. I do not believe that much has been achieved, even apart from the question of propaganda, in having co-operative farming societies. I, therefore, believe, as I said earlier, that a great deal has to be done, that the progress that has been achieved so far is far from satisfactory, that there is a lot of bureaucratic control, that changes in the law are necessary, that land reforms are necessary in order that people in the villages can become

worthy, in order that they become conscious of their rights and in order that they acquire a kind of personality so that they are able really to participate in the co-operative movement enthusiastically. All these will have to be done. So far as this resolution is concerned. although I agree with the spirit of the resolution in the sense that no real progress has been made-at any rate no adequate progress has been made—1 do not think any useful purpose, or at any rate the purpose which a Committee of the kind envisaged in this resolution is intended to serve, will be served.

SHRIMATI YASHODA REDDY: Mr. Deputy Chairman, when I read the resolution of the hon. mover of the Opposition, this one word 'causes for the slow progress of the cooperative movement in the country' struck me very significantly. Just now the hon. Member who spoke said that all the Members who spoke from this side painted a very rosy picture. The first thing I want to let the hon. Member of the Opposition know is that it was not a rosy painting of a picture; it was just a mere statement of facts. They may like it, they may not like it; but it was not a painting, much less a rosy painting, of a picture.

Siftti BHUPESH GUPTA: It was a rose itself.

SHRIMATI YASHODA REDDY: Rose is never painted. It was rose itself; I stand corrected. About this mention of the slow progress of the co-operative movement. I think it is absolutely an incorrect statement as could be seen from the figures given to us by so many hon. Members and also by Mr. Misra who just spoke a few minutes back. If it is anything, as Mr. Malkani said this morning in a very characteristic way, one feels that the figures are too good to be believed. I for one feel that the cooperative movement is a movement which can only be slow and it can be steady only if it is slow. In India, a country where the percentage of

[Shrimati Yashoda Reddy.] literacy is very small, where communications are almost nil, where the spirit of co-operation, though it might have existed in days bygone, does not appear today, where all sorts of political parties influence the thinking of the innocent village people, where publicity is not very much and where, I am ashamed to say, corruption still exists, in these days if the cooperative movement has taken such strides as it has, I am very proud and I do congratulate the Central Ministry for all that it has done. As far as the Government can go, as far as the laws can go, as far as the hon. Minister could do from the Centre, he has done. He has passed many laws; he has amended many laws; he has given enough allotment of funds. After all, India is not a very rich country where you can . . .

SHRI V. VENKATARAMAN A: Which is the law that has been passed by the Central Ministry regarding cooperation?

SHRIMATI YASHODA REDDY: I said amended certain laws. There is the amendment of the Reserve Bank Act, warehousing and all that.

SHRI V. VENKATARAM AN A: What were the laws that were amended by the Central Government?

#-' SHRr

B. S. MURTHY: The law of moral persuasion.

SHRIMATI YASHODA REDDY: legislative and administrative measures were taken. For instance, there was the enactment of the Agricultural (Development & Warehousing) Produce 1956. Then the National Co-Act in Warehousing Board operative was established in September 1956: then there was the amendment of the Reserve Bank of India Act of 1955 to enable the Bank to play a more active role the, field of rural credit.

All these things were done not by the State Governments nor by the hon. Member there. If all these were not done by the Central Government I do not know what it means. They may not have come under the name of co-operation as such, but they were meant only to help the co-operative movement. And I know the hon. Member there who spoke so vehemently this morning is one of the people who have no faith in these things. He is just one of the people who go to the villagers and say that co-operative farming should not be there but all the same he comes here and says that the Government has not done anything. (Interruption). Sir, I object to this. I never intervened when he spoke and let me have my say. If he likes let him listen; if he does not like let him go out.

SHRI BHUPESH GUPTA: We would like to know from the hon. Member how the Congress in Andhra Pradesh is dealing with the co-operatives.

SHRIMATI YASHODA REDDY: He does not belong to my party and so

SHRI BHUPESH GUPTA: That is why I seek information.

SHRIMATI YASHODA REDDY: In spite of all these things the co-operative movement has developed. And for us to criticise that the progress of

the co-operative movement has been very slow, this is not the place because here there are only the policymakers. The actual implementation of that policy is at the State level and for each State the facts and figures are different. I come from such a state that, with due respect to the hon, the mover, I can with great pride say that Andhra is one of the the co-States where operative movement has been most hon. friend from successful. Though my Andhra from the Opposition side said that the Government and the politicians there undermining the co-operative movement, I challenge him and say that if there is any State which has succeeded—of course, every success has its pitfalls but as far as

success has gone I can very vehemently and with knowledge say that -Andhra has succeeded very well and I am proud

SHRI BHUPESH GUPTA: I entirely agree that the Congress has succeeded in capturing the co-operatives.

SHRIMATI YASHODA REDDY: Whether we have captured them or whether we have developed them, we are not concerned with the hon. Member. We are concerned with the real people and if my hon, friend is prepared to come with me I will take him to any village and let him talk to any person belonging to any party. Sir, 1 can tell you that they are most satisfied with the working of the cooperative system there.

Apart from that, of course, I do not say that everything is good; everything is all right. There are some administrative difficulties; there are certain delays and there are certain things for remedying which the Government from the Centre can direct the State Government to take some action. For instance, short, medium and long-term loans are being given by the Reserve Bank and the Cooperative Banks. My personal experience has been that as far as the short-term loans go, they are very good. But as far as the medium and long-term loans are concerned, they are not very satisfactory. After all, the poor villager needs long-term and medium-term loans and not so much these short-term loans. If in this direction something more could be done to the villagers, they will be very happy.

Secondly, especially in Andhra, we have certain difficulties. In Andhra most of the landowners are joint pat-tadars. I just want to point out to the hon. Minister that sometimes the working of these things do not go well. Suppose there are four or five persons who own a patta jointly. If one individual out of them wants to get some credit, he is not able to get it because of some technical or legal objection. If some alteration in the byelaws or whatever they are could

be made and if the individual member, if h_e so desires, is enabled to get some loan from the co-operative banks, if some relief could be given to him, it will be a good thing. Sir, in the matter of credit, in the matter of use of fertilisers, seeds and the provision of other facilities, there is a great improvement in our State and people are feeling much happier than they were before. My hon. friend there was saying that co-operative farming has been a window-dressing in Andhra especially. Sir, I do not know what it is. This word 'window-dressing' is such a sophisticated term. Maybe, my hon. friend who has studied abroad knows it but the poor tenants of Andhra know nothing about this window-dressing. If he comes and sees some eight or nine farms which are functioning on a co-operative basis in the Langka area he will see for himself how successful they have been. And they are not within four enclosed walls with only a window to show a rosy picture. I would invite him to come and see the working of those co-operative farms. There are however very many difficulties which we aTso realise; we do not need a Communist Member to tell us that we have not done this or that. W_e all know the difficulties. We are concentrating on co-operative societies of a multi-purpose nature, service cooperatives and in that field I can tell you with some knowledge that they are working very satisfactorily.

One important suggestion I would like to make here. I do not know whether it will be practicable or whether it will be possible. Now with democratic decentralisation especially in Andhra, I am just wondering if these panchayat Samitis could not be made to have something to do with these co-operatives. There you have non-official members. They have direct access to the people and they know what the people want and they are the people who will have to give sanction for these. If that could be done, there will be much less delay, much less heart-burning and greater success. One more thing I would like

[Shrimati Yashoda Reddi.] to say. In our villages, the village karnam, I think, is the undisputed master of either rejecting or accepting an application. I am subject to correction.

SHRI B. S. MURTHY: The village karnam has nothing to do with it.

SHRIMATI YASHODA REDDY: That was why I was rather hesitant to say it. I do not think I have got anything more to say, excepting that I do not feel that the progress, as far as the Government is concerned, is slow. The progress of the co-operative movement cannot just be brought about overnight, just by a hundred Acts or a hundred legislations. The spirit must be imbibed by the people. It is a slow process. The whole country should change and for that better facilities, better psychology and better atmosphere must be created.

SHRI AKBAR ALI KHAN: Better co-operation from Communists.

SHRIMATI YASHODA REDDY: Cooperation from the other Members also. That is most important. Cooperation is not mere passing of law. They should forget politics and they must think of the principle behind it and help the Government. I do not think a 15-Member Committee of both Houses is going to do much, because there are ever so many Committees. When I go through the reports, I find that almost every year there is a Committee. If the hon. Minister thinks and if the House so desires, I have no objection, but my own personal feeling is that it may not be of much help.

श्री शीलभद्र याजी (विहार) : उपाध्यक्ष महोदय, मैं प्रस्तावक महोदय को बन्यवाद देता हूं कि उन्होंने इस तरह का प्रस्ताव सदन के समक्ष उपस्थित किया । यद्यपि मैं इस प्रस्ताव का सक्त विरोधी हूं । लेकिन चुंकि सहकारिता आन्दोलन ही समाजवाद का आधार है, इसलिये उन्होंने सहकारिता आन्दोलन के

ऊपर जो कुछ रोशनी डालने का सुश्रवसर हम लोगों को प्रदान किया है, उसके लिये भी मैं उनको घन्यवाद देता हूं। जो हमारी शासक पार्टी कांग्रेस हैं, उसने भी श्रपने उसल में, श्रकीदे में, यह चीज रखी है, यानी 'कोश्रापरे-टिव" कामनवैल्य। क्योंकि सरकार और उसकी जो पार्टी हैं वह यह समझती हैं कि बिना सहकारिता श्रान्दोलन के मुल्क में समाजवाद की स्थापना नहीं हो सकती हैं। इसलिये इस चीज में जो बुनियादी सिद्धान्त हैं उसको उसने कबूल किया है।

माननीय श्री भपेश गुन्त ने जो प्रस्ताव में यह बात रखी है कि इस कार्य में स्लो प्रोग्रेस हो रही है, उससे कोई इंकार नहीं कर सकता है। यह कहना कि बड़ी तेजी के साथ, मस्तैदी के साथ सहकारिता आन्दोलन चल रहा है, वह उचित नहीं है । जिस तरह का हमारा वडा मल्क है, जहां लाखों गांव हैं अगर इस हिसाब से हम अपनी प्रगति को नापें तो यह कहना पड़ेगा कि हमारी इस ग्रोर जो प्रगति हुई है वह मन्द है, धीरे धीरे हैं। अगर हमें जल्दी से जल्दी सहकारिता के श्राधार पर खेती भी करना है तो हमें लेबर कोग्रापरेटिव बनाना होगा । तमाम चीजों के लिये हमें सहकारिता के ग्राचार पर काम करना होगा । इस प्रस्ताव में जो 'स्लो प्रोग्रेस' की बात दी गई है, मैं समझता हूं वह ठीक हैं. दहस्त है और उसको छिपाने की कोई बात नहीं हैं।

इस प्रस्ताव में जिन १५ सदस्यों की कमेटी बनाने की बात कही गई है मैं समझता हूं कि उनको रखने से इस समस्या को दूर नहीं किया जा सकता है। हमारे प्लानिंग कमीशन में इस सम्बन्ध में बड़े बड़े माहिर लगे हुए हैं। स्टेट्स में भी इस तरह की कई कमेटियां बनी हुई हैं। और स्वयं प्लानिंग कमीशन ने इस तरह माहिरों की कमेटी बना रखी है। जब ये लोग इस चीज का इलाज नहीं कर सकते हैं तो कैसे ये १५ मेम्बर इस बीमारी को दूर कर सकते हैं?

829 Parliamentary Commit- [12 AUG. 1960] tee for enquiring into

तमाम पालिटकल पाटीज-सिक एक दो पार्टी को छोड़ कर जिसमें राजा साहब की पार्टी है और जनसंघ है-जो सहकारिता के एकदम खिलाफ हैं--ग्रौर पार्टियां समाजवाद पर विश्वास रखती हैं।

लेकिन इनकी पार्टी की आवाज ही क्या हैं ? इनकी पार्टी में राजा महाराजा ही ज्यादा हैं, इसलिये यह पार्टी श्रीर उनके साथ रहने वाले ज्यादा दिनों तक चलने वाले नहीं हैं। लेकिन जो पार्टियां समाजवाद में विश्वास रखती हैं, कांग्रेस पार्टी जो इस समय शासक पार्टी है वह तो इस चीज पर विश्वास करती ही हैं, कम्युनिस्ट और पी० एस० पी० की बात ले लीजिये. वे भी इस सहकारिता पर विश्वास करते हैं। लेकिन जितनी भी पार्टियां इस चीज पर विश्वास करती हैं उन्हें जोरों के साथ सारे देश में ग्रान्दोलन करना चाहिये। इस काम में केवल लिप सिम्पैयी दिखा कर काम नहीं चलेगा और न कोग्रापरेटिव का काम ही कामयाब हो सकता है। इससे तो हिन्द्रस्थान को खतरा और नकसान पहुंच सकता है। अगर राजाजी की पार्टी की चल जाय तो मुल्क में एक नई नौबत श्रा सकती है। लोग अक्सर कहते हैं कि इस काम में जोर नहीं देना चाहिये, स्वेच्छापूर्वक कोग्रापरेटिव होना चाहिये । मेरा जैसा व्यक्ति इस सम्बन्ध में यही सलाह देगा कि अगर हमारी गति इस काम में मन्द हुई तो राजाजी की जो स्वतन्त्र पार्टी हैं उसकी चल जायेगी । इसलिये जितनी भी पार्टियां इस चीज पर विश्वास करती हैं उन्हें सरकार को यह सालह देनी चाहिये कि अगर स्वेन्छापुर्वक कोग्रापरेटिव फार्मिंग नहीं होता तो जबरन कोश्रापरेटिव का कार्य किया जाना चाहिये । यह कार्य करना इसलिये भी जरूरी हो गया है कि वगैर सहकारिता आधार के हम अपना प्रोडेक्शन नहीं बढ़ा सकते हैं। प्रोडेक्शन को बढाने के लिये हमें जबरन की घापरेटिव फार्मिंग भ्रपनाना होगा ।

Co-operative movement SHRI D. P. SINGH: His suggestion will destroy the spirit of co-operation.

the slow progress of

श्री शीलभद्र याजी : जहां जहां कोग्राप-रेटिव मुवमेंट हैं वहां यह कार्य स्वेच्छापूर्वक भी होता है लेकिन भाषण देने से ही यह कार्य पूरा नहीं किया जा सकता है। ग्रभी हमारे भाई देवकीनन्दन जी ने इस सम्बन्ध में जो फैनट्स एण्ड फीगर्स दिये, जो हिसाब किताब बतलाया है, वे भी सही हैं। लेकिन हमारा देश बहत विशाल हैं. जितनी हमारी श्रावादी है, जितने गांव हैं. जब तक हर एक गांव में सहकारिता के ग्राधार पर सभी चीजों में लेबर कोग्रापरेटिव के जरिये काम नहीं होगा तब तक हम किसी क्षेत्र में भी उन्नति नहीं कर सकते हैं। धगर हमने सारे देश में लेबर कोग्रापरेटिव द्वारा कार्य किया तो इस समय देश में जो बाइवरी और करण्यन फैली हुई है वह सब खाम हो जायेगी।

इसके साथ ही साथ हमें गांव गांव में कोब्रापरेटिव सर्विस के जरिये से खेती करनी चाहिये। अगर हमने ऐसा किया तो इससे हमारा प्रोडेक्शन जरूर ज्यादा हो सकता है। अगर हम सब लोग मेहनत से इस कार्य में लग जायं तो इसमें कोई शक नहीं कि हम सब स्रोर तेजी के साथ उन्नति कर सकते हैं।

श्रमी हमारे भाई श्री भूपेश गुप्त ने कहा कि नागपर रिजोल्यशन कागज पर ही पड़ा हम्रा है। कोई भी रिजोल्युशन हो उसे पहले कागज में ही दिया जाता है, उसके बाद उमे कानन का रूप दिया जाता है और तब वह सिद्धान्त बनता है । इसलिये उसे पहले कागज में ही लिखना पढ़ता है। यह कहना कि वह सिद्धान्त खटाई में पड़ गया, रही की टोकरी में चला गया, गलत है।

SHRI BHUPESH GUPTA; What has happened to it?

SHRI SHEEL BHADRA YAJEE; It is happening everywhere. The Communist people have not given up this idea.

^{*}Expunged as ordered by the Chair.

fShri Sheel Bhadra Yajee.]

चंकि विरोबी पार्टियों की विरोब में कछ बोलना चाहिये, इसलिये उन लोगों की आदत हो गई है, धर्म हो गया है कि अच्छे कार्यंका भी विरोध करें। जहां तक समाजवाद और सहकारिता की बात है वे केवल लिप निम्पैयी दिखा कर इसका समर्थन करते हैं। वे लोग समझते हैं कि अगर सहकारिता के ग्राबार पर देश में समाजवाद की स्थापना हो गई, पंचवर्षीय योजना सफलीभत हो गई तो उन्हें वोट नहीं मिलेंगे. शासक पार्टी को बोट मिल जायेंगे। इस तरह की जो भावना उनके मन में बैठ गई है उसे उन्हें दूर करना चाहिये । उन्हें यह सोबना चाहिये कि समाज-वाद के जरिये ही देश की उन्नति तया बामदनी बढ़ सकती है और सारे देश का कल्याण हो सकता है। ग्रगर हम सब लोग यह चाहते हैं कि देश में समाजवाद की स्थापना हो, सह-कारिता के आबार पर सब कार्य हों तो हमें इस काम में तन, मन, घन से जट जाना चाहिये । अगर हमने मिल कर यह कार्य किया तो हमारे जितने भी कार्य हैं वे सब जल्दी हो सकते हैं।

दूसरी बात सहकारिता के ग्रान्दोलन के बारे में यह है कि हमारे सरकारी अफसर रजि-स्टेशन करने में रुकावट डालते हैं, डिले करते हैं। हमने सारे देश में लेबर कोग्रापरेटिव कायम करने की कोशिश की मगर रजिस्टेशन की वजह से इस कार्य में काफी विलम्ब हो रहा है। अभी हमारे देश के एक बड़े नेता ने इस सम्बन्ध में कहा था-में उनका नाम यहां पर लेता नहीं चाहता हं-- कि एक वर्ष से उनके रजिस्ट्रेशन का काम नहीं हुआ। यह ठीक है कि सरकार इसमें अमें डमेंट ला रही है। लेकिन सब राज्यों मैं कोग्रापरेटिव के सम्बन्ध में जो स्टेट लीज है, वाडलीज हैं. जब तक उनमें ग्रामुल परिवर्तन नहीं होता, रेडिकल चेंज नहीं होता, तब तक हम जो कुछ कार्य करना चाहते हैं वह नहीं हो सकता है। जो लोग इस क्षेत्र में काम करते हैं उन्हें

इन बाइलौजों की वजह से दिक्कत उठानी पड़ रही है। भ्रभी हमारे माननीय एक सदस्य कह रहे थे कि दो वर्ष तक उनकी सोसाइटी का रजिस्ट्रेशन नहीं हुआ। इसके बाद में उनकी क्या हालत हुई, यह खभी माननीय सदस्य ने बतनाया ।

इसलिये इस प्रस्ताव पर सरकार को ठंडे दिल से विचार करना चाहिये और यह देखना चाहिये कि हमारे कोग्रापरेटिव सिस्टम में क्या खामियां हैं। इस प्रस्ताव को हम माने या न मानें, लेकिन कोग्रापरेटिव के ग्राधार पर यदि देश को हमें आगे बढाना है तो मेरा यह विचार है कि जिस मन्द गति से इस दिशा में काम हो रहा है उससे हमारा काम चलने वाला नहीं है। जहां तक सरकारी अफसरों का सम्बन्ध है, चाहे वे मर्कंज में हों, चाहे प्रान्त में हों, वे सहकारिता का जो महत्व है उसको सैवोटेज करते हैं। तो सरकारी भक्सर सहकारिता भ्रान्दोलन को सैबोटेज कर रहे हैं भीर भीतर भीतर वे राजा जी के ज्यादा समर्थक है बनिस्वत हमारी कांग्रेस सरकार के। इसलिये जब तक धाप सब्ती से पेश नहीं श्रायेंगे तब तक हम जितनी कोश्रापरेटिव सीसाइटीज बनायेंगे, चाहे वे किसानों की हों, चाहे मजदूरों की हों, वे चलने वाली नहीं हैं। तो मैं भ्षेश गृप्त जी को इस बात के लिये घन्यवाद दंगा कि वे यह प्रस्ताव सदन के सामने लाये । लेकिन उसमें जो १५ सदस्यों की कमेटी बनाने की बात है उससे में सहमत नहीं हं क्योंकि क्या प्लानिंग कमेटी में एक्सपर्टस नहीं हैं, क्या और कमेटियां जो बनाई जाती हैं उनमें एक्सपर्टस नहीं होते हैं । इसलिये इस प्रस्ताव को लाकर जो उन्होंने हमें श्रपने विचार प्रगट करने का भवसर दिया, उसके लिये हम उनको धन्यवाद देते हैं, लेकिन इस प्रस्ताव का विरोध करते हैं। साथ ही साथ मैं सरकार से यह कहता हं कि कोग्रापरेटिव मवर्मेंट श्रीर कोग्रापरेटिव सिस्टम पर मान-नीय सदस्यों ने जो श्रपनी राय दी है श्रीर जो सुझाव दिये हैं, उन पर विचार करके जब

कार्य किया जायगा तब हम जो च हते हैं कि नागपुर रेबोल्युशन के आधार पर को आपर-टिन सोनाइटीज बना कर प्रोडेक्शन बढाया जाय, उसमें सफल होंगे, जन्यया हमारा जो इरादा है वह केवल कागुज में रह जायना ।

SHRI SONUSING DHANSING ¡ PATIL (Maharashtra): Sir, the resolution is based on a certain assumption which is too general to accept. If the mover had put be the solution to our problems of forward the re- j solution just to assess the co-operative movement in general without attributing slow progress to the movement, ! I think it would have been better. But since he has taken up a sort of assumption for granted that the progress is slow, he is duly replied by the previous speakers that the targets are fulfilled in many respects to the extent possible. The progress which is considered as slow is almost only in two or three directions, and the majority of the activities which are connected with the cooperative movement have fulfilled the targets that are laid down in the Second Five Year Plan.

Sir, I need not dilate upon the role of the co-operative movement and its importance in the rural sector. It is more an educative movement essentially than an economic one, though its aim is to build up economic conditions as far as the rural communities are concerned, and in the co-operative movement lies our hope. That has been accepted also. But while assessing the movement, we have to take into consideration whether we should sacrifice quality at the cost of quantity where the emphasis is to touch every rural area, whether our basis should be lending for production or whether our basis should be lending blindly.

Sir, from my personal knowledge I can say that there are certain fundamental impediments in the progress of the movement wheh will have to De examined. One of the welcome features is that the Government of India has given Co-operation to the Ministry of Com-

munity Development, because it hai got an intimate connection with ail the rural activities which are more or less similar to the co-operative movement. Even the Rural Credit Survey Committee has given certain criteria as Io how this movement is to be carried on on sound lines. are still groping our way as to whether we will be able to supply adequate credit for production and whether increased production as a long-term plan is going to unemployment, and so on, and there are several other problems which Then we have to consider face us. whether we are lending for production, whether our movement comprehensive one inasmuch as it has developed in all directions, whether this is necessary or whether this is lop-sided. To my mind it is lop-sided insasmuch as, though there is of course a development, it is not to the extent possible and it is only on the credit side. Even to this day marketing particularly does not show us any sort of hopeful picture because the area covered by marketing is only 4 per cent, of the targets which we have planned. We wanted to handle 10 per cent, of the surplus, that is, about Rs. 1,200 crores worth of marketable surplus was to be handled by the cooperative marketing societies, but the results show that we could handle only 4 per cent. That means this is a most difficult form ofco-operative movement to which we have to give the utmost importance. If we do not direct our concentrated attention to this aspect of co-operation. I think whatever agricultural primary producer produces, if he does not get good marketing facilities or does not realise remunerative prices through the marketing societies, his efforts will be wasted.

Then, Sir, with regard to the advance of credit, I am glad to express myself that Government hag done a lot in this behalf, it has advanced as much as Rs. 225 crores as long-term, short-term and mediumterm loans. Even then, as Mr. Bhupesh Gupta has pointed out—and I see the force of his argument—if production is to

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Sonusing Dhansing ratu.} boosted up, the requirements of adequate finance of the agricultural community will have to be gone into. Now the Third Five Year Plan is on the anvil and it is going to be discussed. It is for the Community Development Ministry to pull its weight and see that adequate resources are made available to them so far as the credit side is concerned. If that is not done, the spirit behind the recommendations of the Rural Credit Survey Committee will only remain on paper. The report says that finance should be linked to credit-worthiness. The real difficulty in the villages is between the 'haves' and the 'have-nots'. Such of the persons as have landed property can alone be members. No other persons will get help, but they alone can get the advantages of the society. With regard to the other persons belonging to the weaker sections of society, the Scheduled Castes, the Scheduled Tribes, and so on, nobody will stand surety for them, and that is a problem which the movement will have to face. If that is not touched in the Third Five Year Plan, then our cooperative movement is a movement only for those who have got some property, and the vast mass of humanity is excluded from its operation.

The third point which I stress is that the co-operative law must be made somewhat flexible and uniform, and model bye-laws should be made for uniform application everywhere, because this being a State subject, every State legislates according to the conditions obtaining in that particular State, but this is a movement which is above party lines. Mr. Bhupesh Gupta and some other friends in the Opposition might have tried to bring the party in power to ridicule. I think this is one of the purest movements where all sections of society. all opinions and all parties are duly represented. The only condition ls that they must be genuinely interested in that. I have seen a number of organisations where there are Communist trends, where there are very staunch Communists. There are Socialists;

there are Congressmen; there are Jana Sanghites and so on and so forth. But in actual practice, it does not in any way hamper the working so long as they are genuinely interested. But persons who are not genuinely interested will always see politics in it. I have tried to read some of the salient features of the American cooperative movement and one of the things which we can take advantage of is that the role of their societies is only confined to lending, and to certain activities if they are multi-purpose societies. But as far as the central financing agencies or the central co-operative societies concerned, their only work is to lend and it is not one of their duties to see that the use of the loan is made only for the purpose for which it is advanced. As we see, many a time people, due to poverty, utilise these moneys for some other purpose because they are in a distressed condition and there is no scope in the byelaws of the society to make provision for such a thing and they have to see to the rules which are obtaining. That is, theie is not some sort of provision to help a man when he is in distress, for example, when he is required to spend for the health or operation or education of his child. They do not take into consideration all these realities. But they take into consideration what his property is, what his solvency JS and how much they can advance. Now, if the spirit of the Rural Credit Survey Committee's observations is to be taken into consideration, we and our cooperative movement will have to note these realities that for distress conditions we must make certain allowances and see that whatever is the money that is available for production is utilised for production purposes only and repayment is adjusted. Repayment of the money is an important consideration in the cooperative movement and it must be regular and genuine. But what is the nature of repayment here? It is only a paper adjustment many a time. I belong to a district which has the advantage of being the pioneer in the co-operative movement under the rural credit scheme and even there, the evaluation

reports says that there is only a lopsided activity on the credit side. It is not necessary that their activities should be only in regard to the credit side. Mr. Bhupesh Gupta has not suggested any particular item in this regard. There are a few items like the marketing aspect. If he had really wanted a sort of probe into Ihe matter, he should have suggested some sort of machinery and we would have welcomed it, but he is not facing the realities but only casting a slur that the movement is slow, and to say that its progress is not enough is something which is to ignore the realities.

Sir. I come to the American example. The district co-operative bank or the apex bank there has got, in addition to the responsibility of advancing loans, also the responsibility of production. Funds are given to them by way of trust or handed over to them for efficient cultivation purposes. For efficient cultivation of the production, besides the natural agents of land and water, capital and labour are the most important things. For want of capital, there is no efficient cultivation. So, this particular item is supplied by the banks and they take over the management of the farm and they contribute to the increased production. Here we are not taking into consideration that rule in regard to co-operation. We are trying to have a sort of agricultural plan for each village. Whether that agricultural plan has been taken into consideration in the context of the availability of adequate capital is a point which the planners have to think about. Of course, they have not given out any suggestions as to how the movement will be concentrated or directed towards the boosting of production. We will have to take that line. Ultimately production alone will cure some of the ills which are longstanding.

As far as membership is concerned, only persons who have got a sense of service, loyalty and discipline should be members. A number of people join the co-operative movement in their

enthusiasm but they do not take any effort. What do they do? They are merely members. They do not sell the produce. There comes the ques-' tion of loyalty. Here is a movement which is based on voluntary cooperation and where there is a mutual obligation—one for all and all for one. So, if this is not taken into consideration, we will not be able to build up the resources on a self-reliance basis. Enforcement of discipline or loyalty to the organisation is not forthcoming. I think the mere increase in numbers is not going to solve the problem, but it will create more complicated problems and it will be only a sort of movement in the hands of persons who do not have any regard either for truth or loyalty or spirit of service or sense of discpiline. That is the point which I wanted to urge very emphatically. These things will come in our way of expanding the co-operative movement and increasing its capital.

The other important points which I want to make are that the development in the direction of processing and marketing societies, industrial cooperatives, labour co-operatives and consumer operatives is not satisfactory according to me. There should be a more concentrated attempt to revitalise the societies instead of creating new ones. There are the C & D classes of societies. I agree with Mr. Gupta that until and unless you revitalise these societies, it is no use creating new ones. The third point is that in the case of overdues which naturally take the society into liquidation, Government must examine the question and the interest which they recover should not exceed the damdu-ppat as We generally call it, and damduppat should not exceed. This principle is not adhered to. If this is adhered to and if it is made a legal obligation on the society that they wiH not recover beyond the real damduppat. I think many of the societies will be saved from the status of liquidation.

श्री राम सहाय (मध्य प्रदेश) : उप-सभापति महोदय, यह प्रस्ताव जो हमारे

[श्री राम सहाय]

सामने आया है उसको पढ़ करके मुझको एक बात की खुशी हुई है कि कम से कम हमारी विरोबी पार्टी ने इस प्रस्ताब के द्वारा गवनें में के कार्यों अथवा को आपरेटिव के कार्यों के बारे में प्रगति तो तसलीम की चाहे वह अधिस धीमी ही, स्लो ही, क्यों न हो। कुछ अधिस हुई है यह बात उन्होंने तसलीम की है। तो मैं इसके लिये उन्हें धन्यवाद देता हं।

कोग्रापरेटिव मूबमेंट, सहकारिता का मूबमेंट ऐसा नहीं है जिसमें कि कोई जल्दी से या कोई श्रासानी से प्रगति हो सके। उसका कारण यह है कि इसका एक ऐसी जनता से सम्बन्ध ग्राता है जिसमें कि सहकारिता की भावना नहीं होती है श्रीर जो कि पढ़ी लिखी नहीं होती है। इस कारण से उसमें प्रगति का स्लो होना स्वाभाविक है।

दूसरी बात में यह भर्ज करूंगा कि हमारे यहां जो जवाइंट फेमिली या सम्मिलित परिवार की पद्धति थी जिसका आधार एक प्रकार से सहकारिता ही था वह सदियों की गलामी के कारण श्रयवा पाइचात्य सम्यता का यहां जो असर हुआ है उसकी वजह से, यहां से जाती रही है। ज्वाइंट फोमिली या सम्मिलित परिवार में जो दिवकतें होती हैं वे हमारे सामने हैं, उनको हम भला नहीं सकते हैं। तो उसी प्रकार के प्रभाव हमारी जनता पर पड़े हए हैं जिनके कारण वह सहकारिता की तरफ कुछ अधिक रुचि नहीं रखती है। मैं कम से कम ४० साल से इस सहकारिता से थोड़ा बहुत सम्बन्ध रखता हूं और मेरा ऐसा अनुभव है कि जनता में जो सहकारिता की भावना नहीं है वही इसकी प्रगति में सबसे बडी बाधा है। मैंने यह देखा है कि सरकार की स्रोर से, अधिकारियों की ओर से सब प्रकार का सहयोग, सब प्रकार से सहायता मिल रही है फिर भी हमने यह देखा कि बहुत सी सीसाइटीज में महज श्रापसी झगड़ों की वजह से प्रगति नहीं हो सकती है या वे कामयाब नहीं होते।

तो यह जो एक फैक्ट है इसको खुपाया नहीं जा सकता है।

मेरे मित्रों ने जो यह प्रस्ताव सामने रखा मुझे बड़ी खुशी होती यदि जिस उत्साह के साथ उन्होंने यह प्रस्ताव रखा उसी उत्साह के साथ जब कांग्रेस ने नागपुर रिजोल्यूशन पास किया था उस वक्त वे सहयोग देते और इससे यह होता कि जो कुछ चंद पार्टियों ने और जो कुछ चंद व्यक्तियों ने उस नागपुर प्रस्ताव की मुखालिफत की थी वह ध्वस्य कमजोर पड़ती और जो उद्देश्य मेरे मित्र इस प्रस्ताव के द्वारा सफल बनाना चाहते हैं धगर वे उस समय सहयोग देते तो निश्चय ही उनका प्रयत्न सफल होता और कांग्रेस को भी उसमें बहुत कुछ सहायता और सहयोग मिलता । लेकिन हमने कभी भी नहीं देखा कि इस प्रकार का कोई सहयोग उस तरफ से दिया गया।

मेरा यह निवेदन है कि जो यह बात कही जाती है कि स्लो प्रोग्रेस है और उसके लिये कमेटी की आवश्यकता है, तो यह एक विल्कुल निरर्वक चीज है और इसलिये निरर्थंक है क्योंकि गवर्नभेंट और काँग्रेस दोनों ही इस बारे में इतने सबेत हैं कि उसमें किसी श्रीर बात की गंजाइश बाकी नहीं रहसी। सन १९४६ में कानन में मंशोधन करने के लिय किन किन बातों की आवश्यकता है इसको जानने के लिये कमेटी मकर्रर की गई थी। सन् १६४८ में नेशनल डेवलपमेंट काउंसिल ने उस पर गम्भीरतापुर्वक विचार करके ग्रनने सजेशन दिये हैं। सन् १६५६ में को-ग्रापरेटिव मिनिस्टसं की कांक्रेंस हुई थी और उन्होंने केडिट के सबंध में एक कमेटी सकर्रर की थी ग्रौर ग्रगर हम थर्ड प्लान देखें तो हमें यह बात दिष्टगोचर होगी कि थर्ड प्लान बनाने वालों ने सहकारिता पर काफी व्यान दिया है और उसके हर पहल पर उन्होंने पूर्णत: विचार किया है कि उसमें किस तरह से प्रगति होनी चाहिये। तो इस प्रकार मेरा निवेदन है कि शासन इस बारे में पूर्णतः संवेद

है कि किस तरह से सहकारिता में प्रगति हो सकती है और इसके लिये जो जो कार्यवाही करने की पावस्यकता है उसे कर रही है।

मनी हाल में जो प्रगति हुई है उसके संबंध में मैं आपसे कुछ निवेदन कहंगा । आप देखेंगे कि केडिट के संबंब में सन १६५०-५१ में २३ करोड़ रखा था और उसके बारे में श्रव इस वक्त देखा जाय तो १ श्ररव २५ करोड है। इसी प्रकार सौसाइटीज की हालत को धगर हम देखें तो उनमें भी बहत का ही प्रगति हुई है। सदस्यता की तरफ अपर हम देखें तो सन् १६५० ग्रीर १६५१ में जहां ४० लाख सदस्यता थी वहां १६४८-४६ में १ करोड़ २० लाख के करीब सदस्यता बढ़ गई धौर धनी सेकेन्ड प्लान जो हमारा है उसके आखीर में वह २ करोड़ तक बढ़ जायेगी। इसी प्रकार से भगर हम तीसरे प्लान की घोर देखें तो तीसरे प्लान में जो कुछ भी उसकी प्रगति के बारे में सोचा गया है उसके भनुसार कम से कम २ लाख सर्विस कोग्रापरेटिव सोसाइटीज होनी चाहियें। सदस्यता के बारे में उनका विचार है कि ४ करोड़ तक सदस्यता बढ़ जानी चाहिये। इसी प्रकार से शाटं टर्म लोन के बारे में उन्होंने ४ भरब तक बढ़ा, मीडियम टमं मोन को १ भरब ६० कराइ तक बढ़ाने और टमं लोन को १ ग्ररब १५ करोड़ तक बढ़ाने की संभावना प्रकट की है भीर इस बारे में प्रयत्नशील है। तो मेरा निवेदन है कि धगर हम गम्भीरता-पूर्वक विचार करें भौर जो थर्ड प्लान हमारे सामने आया है उस पर गौर करें तो हम निश्चय इस नतीजे पर पहुंचेंगे कि शासन इस बारे में बहुत सचेत है झौर प्लानिग कमीशन जिसमें महज मामुली सदस्य नहीं बल्कि विशेषज्ञ लोग हैं और कोश्रापरेटिक के विशेषज्ञ हैं उन सबने जिस भावना धौर जिस उद्देश्य से जो तक्ष्य थर्ड प्लान में कायम किये हैं वे निकट मिष्य में हमारे सामने जाने वाले हैं ग्रौर हम देखेंगे कि जो हमारी सह-कारिता की योजना है उसमें हम निश्चय

ही प्रगति करेंगे। ऐसी मझे पूर्ण खाशा है। मैं तो श्रपने मित्रों से यही निवेदन करूंगा कि किसी काम को भी वे पसन्द करें उस में घगर वे दिल से सहयोग दें तो निश्चय ही उसमें कामयाबी हो सकती है। जैसा कि मैंने सभी निवेदन किया, वे नागपूर रिजोल्यूशन के बाद अगर सहयोग देते तो निश्चय ही कुछ कामयाबी होती । सभी भी मैं उनसे निवेदन करना चाहता हूं कि ग्रभी वे किसी ग्रीर कार्य में नहीं तो केवल सहकारिता में ही सहयोग देवें तो निश्चय ही कुछ प्रगति तीव हो सकती है। इसमें सन्देह नहीं कि शासन ने जो प्रयत्न किये हैं उसमें तो कोई कमी बाकी नहीं रही है। मैं तो यह कहता हं कि कांग्रेस संस्था ने जो प्रयत्न किये हैं वे भी कम नहीं हैं। ऊटकमंड में एक सेमीनार हन्ना था और कई ग्रादमी ए० ग्राई० सी० सी० द्वारा देनिंग के लिये जगह जगह भेजे गये। ए० आई० सी० सी० के कई वर्कर्स टेनिंग पा रहे हैं घीर महज इसलिये कि वे सहका-रिता का प्रचार करें। तो मेरा यह निवेदन है कि जहां तक कांग्रेस का सम्बन्ध है या जहां तक शासन का सम्बन्ध है वहां तक इसमें कोई प्रकार की खामी नहीं है। लेकिन मुझे उम्मीद है कि ग्रगर हमारे मित्र इसमें सहयोग देंगे तो निश्चय ही हमें और अधिक बल्कि दगनी कामयाबी होगी । मैं समझता हं यह जो प्रस्ताव हमारे सामने रखा गया है वहः गैरजरूरी है स्रीर इसके बारे में किसी कार्य-बाही की आवष्यकता नहीं है।

4 P.M

SHRIMATI T. **NALLAMUTHU** RAMAMURTI: Sir, in the resolution, as it stands, there is a reflection on the Government that it has not made sufficient progress in the co-operative movement in the country having regard to the recommendations contained in the Second Five Year Plan relating to development of co-operation. Now I wish to tell this House and my friend opposite that ours is a vast country with many States and

[Shrimati T. Nallamuthu Rama-murti.]

with many circumstances prevailing there and yet the movement has proceeded apace in the recent past and it has proceeded so very rapidly in the last ten years, as has been reported, supported by an array of statistics, by my hon, friends here and the Ministry here. That is a great credit to the movement and there is no derogatory factor in such a movement. Sir, any movement that is taken on such a vast scale is bound to proceed slowly as care and caution has to be taken to see that it goes in the right direction. I do not know, Sir, if our friend opposite has visited the South and seen the many smiling villages and the happy rural population.

SHRI BHUPESH GUPTA: Yes.

NALLAMUTHU SHRIMATI T. RAMAMURTI: That is the result of cooperation. Co-operation is not a new venture in our country. It had been there from a time long past, in our various rural governments, panchayats and other organisations, which had made our rural population the rulers of not only our country but teachers to the rest of the world, and as such they have got all the elements that would go to enhance the movement. It is to make them go in the modern way that we are attempting to do. Sir, I would invite the Member to see the villages near the Cauveri—Pandanallur, for instance, where gigantic associations have been formed, and I found great enthusiasm and zeal for such a movement. I do not know why our freind, the mover, asks for an inquiry committee of both Houses of Parliament to be appointed to go into the causes for the slow progress of the cooperative movement and report. It has become the fashion of the day, it seems to me, to appoint such committees. I do not know how many of them know exactly whether paddy is a crop or a tree, whether they "have come in contact with the actual villagers and known all their various

problems. I do not know whether they have contacted the so-called illiterate peasant of our country. Literacy is not the end of everything. It is not the goal to everything. Our peasants are full of wisdom. They have conducted business of agriculture and production in such a manner that we have not suffered from want for many ages and our grains had been carried to distant lands. Now due to various circumstances we have to speed up production alongside industrial advance. Probably we have encouraged industrial production at the expense of agricultural production, and that is why the co-operative movement is necessary, the service co-operatives are necessary and cooperation on all sides, with a multipurpose character, is necessary. We have worked in that direction and Madras along with Bombay and other States 'led in this matter. It is not a question of literacy or illiteracy of the peasant. True, the farmer has to be helped in many ways. He knows what he wants, and if given help in proper time, he knows how to set about co-operating with others. After all, the joint family system is a tradition in this country. Therefore, the spirit of co-operation is not a new spirit to the farmer and is bound to go on.

Sir, I have seen the happy sight of panchayat organisations. I have spoken to peasants; I have seen their farms. I have also met the Inspectors and the executive officers. I have gone through statistics and I have found that the movement is going on apace and is bound to be of great help to agricultural production.

Sir, something was said about loans not being given on the basis of production but only to help the agriculturist to purchase necessary equipment for cultivation. Even there our Government, I think, is the first to have advanced loans on the basis of production in order to encourage production. I hope I am right in saying that.

In the villages that I had visited no doubt there were certain shortcomings, as stated by our friends here-many of them farmers and others interested in farming—viz. certain things were not done, in a hurry, in proper time and, therefore, there1 was lack of coordination between one fac cor and the other. But I should say that for this lack of coordination the Congress or the peasant is not responsible but interferences and unhealthy propaganda from various other elements in these villages, which our friend has to probe into. These elements disturb and disrupt the whole organisation. In some case party politics, party propaganda has deterred the cooperative movement to a certain extent. Production of foodgrains is a national concern. Here no politics should enter. And for an intelligent Member of the Opposition to say that the Congress is using the subject as a weapon does not, I feel very sorry to say, behove. In this venture at least, irrespective of our political affiliations, we should co-operate. Through this programme the whole nation gets .food, all Mem'bers get food. I hope that the hon. Member will consider himself as a true and loyal citizen of the country and see that co-operation, first and foremost, is brought about in this venture among his own people.

I would like to mention here that cooperatives are there for agricultural production. But I would suggest in this connection the establishment of women's cooperatives. Wherever I went, I found that there was a large scope of employment of women in various directions, for example, in the production of articles of arts and crafts. The production of such artistic things would not only add to the national income but also to the prestige of this country that has stood us high in the eyes of the world. There are various things but I would mention only one little instance in this connection. I went to Karaikudi and Tiruchi areas and some other places in the south—Madras State—and

found that there was vast scope for basketmaking as a cottage industry, baskets woven by women there. Literacy or illiteracy has nothing to do with this. The art has descended from mother to daughter. It is their leisure-time occupation. went to Australia, which I visited recently, I took some of these sets of baskets there. baskets coming one out of the other, not the usual white but coloured things deer, tiger, bulbuls, many patterns—of birds and so on-not painted but woven with hand. 'It is a magic', they said. When I told them the cost of these baskets in our country, they almost collapsed. They just collapsed, I tell you. They could not believe that it was only a few annas worth in our country. I took these things because they were light in weight. They had so much praise for these things that even today they write letters of appreciation to me about these baskets and other things of art. My purpose in mentioning this little thing is to show how much scope is there for these varied cottage industries among our so-called illiterate village women. If you like, you can open an art school or college for our girls, but they will not learn it so quickly since among our rural population this art has been so saturated in the very nerve and fibre of their existence that they have become experts in that art. Such traditional art should be encouraged and not left to die out. They can be trained to create centres on a co-operative Their produce can find a wide market not only throughout the length and breadth of this country but even abroad. I do not know if the North knows the beauty of this art in the south or the South knows what is available in the north. Co-operatives, through proper markets, will help in bringing the things produced in the south to the north and vice versa and to the rest of the world. This is only one instance. I would like the cooperative movement to be carried into the homes of these centres of art and culture and such artistic and cultural

847 Parliamentary Commit- [RAJYA SABHA] the slow progress of 848 tee ior enquiring into

[Shrimati T. Nallamuthu Ramamurt.]

objects should be taught to all the people who are willing to be taught and those products should be taken to the national and international markets. I say this not only from the economic point of view. It would of course bring further income to the families but from the cultural jjoint of view also it wiH enthuse these people to go ahead with paying more attention to such artistic creations.

Another point that I would stress is that in these cooperative societies I do not know whether many women are made to become particularly in agricultural members. cooperative societies. I would like women also to be called in and their counsel taken in running these societies. Now I would like to know why this Central Enquiry Committee is necessary. In my opinion it is not at all necessary. How can Members of Parliamentespecially when many of them are not posted with first-hand knowledge of the vast spread and variety of villages in India-sit in judgment and give a report? Tt will all be on paper. Therefore I wish that not only in this respect but in many other respects as well, such Committees from up above will not sit in judgment on the actual day-today problems of each State where the States are experts, where the rural people are experts; otherwise it will spell disaster to the cause.

I therefore oppose, with all the strength in me, this Resolution, for one thing, that I do not agree that there has not been progress, for another, I do not agree that there need be any Committee to sit in judgment on the rural population who are experts in the field and who are well qualified to be the counsellors and the masters of the co-operative movement.

Mr. DEPUTY CHAIRMAN: Shri Mathen

Co-operative movement

SHRI BHUPESH GUPTA: Is the Minister not speaking?

MR. DEPUTY CHAIRMAN: There-are still some more speakers.

SHRI JOSEPH MATHEN (Kerala): We have heard the speech of our friend Shri Bhupesh Gupta who< moved this resolution. It is admitted that there is progress in the co-operative movement in our country but according to him, the progress is slow. I do not say that the progress of the movement is dynamic but still the progress is satisfactory and we can definitely claim that there is good progress as far as co-operation is concerned in most of the States. Of course-I do admit that there are certain weaknesses in the activities of cooperative societies at certain places. I wish Mr. Gupta is here for a few minutes because I will be speaking about the co-operative societies in Kerala. Hasty measures to develop cooperative activities have proved detrimental to the development of cooperation and we have seen what hast happened in Kerala when the Communist Party was in power.

DE. A. SUBBA RAO: What is happening now?

SHRI JOSEPH MATHEN: I am going to tell you. In order to uplift the labourers, all of a sudden, the Cooperative Department was instructed to form a Tappers' Co-operative Society but actually the membership was extended to Communist Party members and these tappers were tapped for the benefit of the Communist Party by the then Government with the connivance of the officers who were Under pressure either by threatened victimisation or transfer to distant places. Here again labour cooperatives were formed in the Kerala State by saying that it was for the development of the heau-load workers. P.W.D. contracts were given to these societies without calling for tenders and on contract basis such

works were handed over to these cooperative societies. But the head-load workers were treated as only head-load workers of the society which was actually run by the Communist Party workers. These head-load workers were paid Rs. 1-12-0 to Rs. 1-14-0 when ordinary workers were given more than Rs. 2/- in the State and they were promised more after profit was gained by the society. But actually what we have seen is that during that regime the Communist Party leaders who had registered pocket societies, had constructed mansions, purchased cars and were living luxurious life sending their children to various distant - places for higher education. The position of the labourers still remained the same and there was no progress. Not only that, they were brought to a more miserable situation because of the activity of the society. Formerly those persons who were not brought under the society could claim better wages through str kes and other direct action but they were told that those societies were for the benefit of labour, and that they should not fight against them. So they had to keep quiet for long, till the Communist Party was dismissed from power.

So I say that we should not b" hasty in taking action to develop cooperatives. It will take its own time for development because it is a slow process by which we expect to establish social'sm here in our country. Thank you.

SHRI SUDHIR GHOSH: Mr. Deputy Chairman, I do not wish to inflict on a weary House a speech at the fag end of the day. I shall restrict myself to a few remarks. While I do not see that any useful purpose will be served by appointing such a Committee as proposed in the resolution, and I do not support it, I think it is a good thing that the House was afforded a* opportunity to talk about such a vital subject. What is wrong with the cooperative movement in India is fairly 421RSD-4.

well known. Even in to-day's discussion from all sides of the House it has been pointed out what are the things wrong with the co-operative movement in this country and why it does not even deserve to be called a movement because it is so sluggish.

In recent times, two admirable surveys have been made for those who want to know about this movement and its difficulties. One was the Rural Credit Survey made by the Reserve Bank of India and the other was the report prepared by the Vaikunth Mehta Committee known as the Committee on Co-operative Credit of which I have got a copy here. If it is the purpose of any hon. Member to throw stones at the Minister of Cooperation, he will find a wenderful quarry here from which he can pick up any number of stones to throw; but that is not my purpose. It has been very rightly pointed out by hon. Members from all sides of the House that in order to help the co-operative movement to take roots in the soil and in order to make it something which Delongs to the people and not to Government officials, it is necessary to create an atmosphere in our rural communities so that there can be a healthy growth of co-operative activities.

In order to create that atmosphere, it is obviously necessary to arrange for some pre-conditions. It has been rightly pointed out that land reforms legislations enacted by the State Legislatures in many cases have not been given effect to with the result that there is a glaring disparity between the 'haves' and the 'have-nots', between those who have large holdings and those who have small holdings and these disparifies create a situation in which the co-operative movement is difficult to promote. The difficulties in regard to the credit mechanism in our rural commu-nifies have been pointed out. As has been pointed out by hon. Members not mare than 30 to 40 per cent, in a ruraĺ of the famil¹ es community

[Shri Sudhir Ghose.] would hel considered credit-worthy and if you are going to give credit only to those who are credit-worthy you are not going to get very far in the promotion of the COoperative movement in our situation. India, for instance, is a country which is not always considered credit-worthy but it is considered by more prosperous countries to be aid-worthy. If India is considered to be aid-worthy, and if the more prosperous countries of the world g've her aid, the aid-worthy country will tomorrow become a credit-worthy country. Therefore, in our rural also those rural families communities which are today not considered credit-worthy should be considered aidworthy in order that we can

make them credit-worthy tomorrow. and unless that is our approach to the of making credit available to problem rural communities, we are not going to proceed very far in the promotion of our co-operative movement. It is well known that when credit is available, technical advice is not available, marketing facilities and supplies are not available and an adequate machinery for the co-ordination of all these services is absent. Now, I need not go into details: all that has been repeated in this House again and again. It is not enough merely to blame the Minister or the Government for the failure to produce what we had hoped for from the operation Ministry or the Community Development Ministry. It is our duty to make two constructive one or suggestions and there for what here they are worth if the Government will consider them, and the small suggestion that T have to make to the Government is this: If you are going to promote the co-opera iive movement bv organising Ministries, a large Ministry at the Centre for Co-operation or small Ministries at the State level, you are bound to come up against the difficulties which have been repeated here, namely, that the movement becomes bureaucracyor politics-ridden, and my ridden submission is that in order to

make the movement free from both these things, we must try and build up two from the bottom this movement upwards instead of from top downwards. Gandhiji used to talk about a cooperative commonwealth of villages and he used to talk about building up leadership, building up communities which threw leadership upward Irom the bottom instead of leadership If that is thrust from top downwards. our objective, then we should aim at building up apex co-operative societies the foundation of the primary on societies and then unions of co-operatives at a suitable level, and to the co-operative unions we should try and delegate the authority that today belongs to the Registrar of Co-op erative Societies. Under the law, widest possible power is given to a civil servant who is in charge of the co-operative department of a State, and if one and examines the examines the law details of the power and authority given to that official, one sees that the law is meant not so much to promote co-operation but to discourage cooperation and there is no reason at all why we should not be able to trust the collective wisdom of a co-operative union consisting of men who are directly connected with the movement and the details of its activities in the communities instead of depending on the wisdom of a civil servant who has no organic relationship with the movement itself. If we can arrange for that transfer of power and authority from the Registrar to a union, then we should aim at the State level and at the Centre, instead of Ministries, to build up some sort of comm'ssions. The Grants Commission, for University instance, is a very admirable type of organisation which without interfering with ihe activities of Universities which are autonomous organisations, without their initiative, destroying makes

available to the Universities on behalf

of Government such items of financial

require in order to promote their growth.

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and other assistance as they

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larly, it should be possible to promote at the State level and at the Centre commissions consisting of men who have a life-time's experience in social work and in particular the promotion of co-operative activities in v

illages both in the field of agriculture as well as in che field of industry. Commissions consisting of such men, if they are given by an Act of Parliament, the neeessary authority and freedom of action, they should be able to provide the necessary leadership instead of interfering with the actual working of the unions in different States. Similarly at the State level also, instead of introducing Ministries—if you have a Minister then you have his Secretary, his Additional Secretary, his Joint Secretary, his Deputy Secretary, his Under Secretary and all the rest of the paraphernalia and human nature being what it is, these empires have a tendency to expand instead of building up these empires for political people at the Centre or at the State level, I suggest that Government might consider this question of co-operative commissions organising on the lines of the University Gran s Commission in order that they can watch the movement, in order that they can make their wisdom and advice available to the movement and do not become too much of an organisation with all the evils and red tape of an organisation.

These are the few brief remarks I have to make

श्री पां० ना० 'राजभोज (महाराष्ट्र) : उपसभापति महोदय, यह जो प्रस्ताव हमारे कम्यनिस्ट भाई हाउस के सामने लाये हैं बह मेरे खयाल से उनकी दर्षट से ठीक होगा लेकिन अपनी सरकार की दिष्ट से वह अच्छा नहीं है। किसी न किसी ढंग से अपना ठहराव लाना और लाने के बाद अपना प्रोपेगंडा करना और सरकार को कुछ न कुछ तकलीफ में डालना यह उनकी हर वक्त की आदत है। लेकिन मैं यह जानता हं कि हमारी सरकार

कोग्रापरेटिका के बारे में बहुत कुछ कर रही है और इसके बारे में कई वक्ताओं ने अपने भाषण में बताया है । द्वितीय पंच पींय योजना में सरकार ने सहकारी संस्थाओं को बढ़ाने के लिये जितने प्रयत्न किये हैं उतने पहले कभी हुए नहीं, यह सबको मालुम है। कांग्रेस की सारी मत प्रणाली ग्रौर ग्राणिक नीति सहकारी तत्व को ग्राहय करके खड़ी है और इस तस्व को अपने चुनाव-पत्रों में भी कांग्रेस ने बार बार स्पष्ट किया है। ग्राप जानी होंगे कि नागपुर कांग्रेस का प्रस्ताव श्रीर नेशनल डेवलपमेंट कॉसिल का प्रस्ताव यही बताते हैं कि सहकारी तत्व का ग्रान्दोलन कैसा हो रहा है इसको हम ग्रांखों में तेल डाल कर देख रहे हैं भीर जब तक यह भांदोलन पुर्ण यशस्वी नहीं होता तब तक हमारी भारी योजनाय अयशस्वी होंगी क्योंकि सहकारी काम का बहुत महत्व है। ये सारी बातें सरकार ने मान ली हैं और इसके लिये अनेक कमेटियां नियुक्त की गई हैं। ग्रब एक दूसरी कमेटी को नियुक्त करने का जो यह प्रस्ताव है उससे कोई फायदा नहीं होगा क्योंकि सरकार की तरफ से जो कुछ हो रहा है वह बहुत अच्छा है।

इस प्रस्ताव में द्वितीय पंचवार्षिक श्रायोजना का उल्लेख है। हमें देखना होगा कि इसके पहले तीन वर्षों में क्या प्रगति हुई है। हमारे पास जो वार्षिक श्रहवाल ग्राया है उससे मालम होता है कि १६५८-५६ के अन्त तक १ ७५ लाख प्राथमिक कृषि सहकारी सस्थायें थीं श्रीर उनकी सदस्य संख्या १३ दशलक्ष थी । १६५७-५८ साल से यह संख्या ८००० सस्थायें श्रीर २ पौइन्ट ७८ दशलक्ष से बड़ी है। सर्वसाधारण परि-माण ६१ से ७५ पड़ता है। इस में १६४५ संस्थायें रजिस्टर्ड छोटी हैं ग्रीर ३ हजार १५ मोटी हैं। इसी परिमाण से उनको कर्जा और अन्य पैसे की मदद मिलती रही, अधिक परि-माण में रिजर्व बैंक से संस्थाओं ने ५, ७४ करोड श्री गां**॰** ना॰ राजभो]

रुपये निकाले। स्टेट बैंक भी अधिका-धिक मदद करती रही ग्रीर नेशनल डेवलपमेंट एंड वेयर हाउसिंग बोर्ड ने भी ७ पौइन्ट ४८ लाख की राज्यों को मदद दी । यह मदद १६५७-५८ में सिर्फ ११ लाख थी। को-भ्रापरेटिब्ज मार्केटिंग की प्रगति तो इससे भी ज्यादा हुई । खाद वितरण के लिये, भ्रनाज का स्टाक रखने के लिये, खाद्योपयोगी चीजें बाहर भेजने के लिये सहकारी संस्थाओं की मदद ली जा रही है। ग्रीर यह परिमाण इतना बढ़ गया कि इस बात के लिये, सारी एक्टिविटीज को कोग्रार्डिनेट करने के लिये नेशनल एग्रिकल्चरल कोबापरेटिव मार्केटिंग फेडरेशन की अक्टबर १९५८ में स्थापना हुई है। १६५६ की जनवरी में कलकत्ता में एक परिषद हुई भीर उसमें जुट की खरीदी, बिकी. प्रोसेसिंग वगैरह काम सहकारी संस्था में जेने का निश्चय किया गया । इस बात से यह मालम होगा कि ज्यादा से ज्यादा लोग सहकारी तत्व का ग्राचरण कर रहे हैं। लेकिन बड़े दःव की बात है कि यह जानते हए भी, ठीक तौर से आचरण नहीं हो रहा है, यह शिकायत की जाती है। हमारी ऋर्थिक नीति आज तीन सेक्टर्स की बनी है। एक पविलक सेक्टर, दूसरा प्राइवेट सेक्टर और तीसरा को प्रापरेटिब्ज सेक्टर ।

साय ही साय हमारे प्रयत्न हो रहे हैं कि यह आंदोजन जनता का हो । सहकारी तत्व हमारे यहां ५० साल से है । ब्रिटिश काल मैं वह सरकारी रूप में थे। किन्तु उस वक्त कोई भी यंत्रेजों के खिलाफ बोलता नहीं था। श्रं रेतों के जाने के बाद हमारी सरकार बड़े ग्रच्बे इंग से बोबेस कर रही है और आजादी मिलते के बाद कई अच्छे अच्छे काम किवे हैं लेकिन हमारे कम्युनिस्ट भाई सरकार को परेशान करने के लिये, तकतीक देने के लिये कोई न कोई चीज जरूर ले आते हैं। रिजोल्युशन लाने की उनकी ग्रादत पड़ गई है।

श्री शीलभद्र ाजी: ईब्या होती है।

श्री पां० ना० राजभोज : हां, ईप्या होती है । येन केन प्रकारेण प्रसिद्धि भवेत. यही चाहते हैं। कहते हैं पन्द्रह ग्रादिमयों की कमेटी बने । कितने ग्रादिमयों की कमेटियां बनाना चाहते हैं मालूम नहीं है। इस लिये मैं कह रहा हं कि उनका एक रिवाज बन गया है कि साहब कमेटी बने । श्रंग्रेजों का राज्य था तो बोतते नहीं थे अब ग्रपना राज्य है. कांग्रेस की सरकार है तो कहते हैं ये हो रहा है, ये नहीं हो रहा है। मैं नहीं बोलता, कांग्रेस का राज्य है। पब्लिक का राज्य है।

तो मैं अपको बता रहा था कि यह श्रांदोलन जनता का श्रांदोलन बनाने की कोशिश हो रही है। जब तक यह तत्व ग्रास रूर्स तक न पहुंचे तब तक वह जनता का नहीं होगा । इसलिये विविध उपाय व योजनार्वे सोची जा रही हैं। यह श्रांदोलन घीमे चल रहा है यह बात सरकार को विदित है । इसीलिये कोग्रापरेटिब्ज लॉज में संशोधन करने का ब्रादेश राज्य सरकार को दिया गया है। सरकार समझती है कि इस काम को करने में कितनी कठिनाइयां हैं। लेकिन हमारे विरोधी सदस्य उसका विचार नहीं करते और सरकार को किशी न किशी तरह परेशान करते हैं। रेड टेपिज्म और ब्यरोक्रैसी को खत्म करने का और अफसरों का नियंत्रण कम से कम करने की बात भी सोची जा रही है। को प्रापरेटिव शिक्षा जो भ्रभी तक नेगलेक्ट की गई थी उसका विश्वविद्यालय के शिक्षण कम में समावेश करने का प्रयत्न हो रहा है। उसमें सफलता प्राप्त होगी और यह ब्रांदोलन जनता का ग्रांदोलन होगा ।

श्रीमन्, अव मैं कुछ सुझाव आपके सामने रखना चाहता हुं । मार्च १६६० में हमने भारत के दलित सेवक संघ का एक सेमिनार शिमला में बलाया था। उसने कई एक सिकारिशें की थीं जिनमें से ३४ भीर ३७ नम्बर में पढ़ देता हं:

tee for enquiring into

34. This Seminar further recommends that for preparing plans of the welfare Scheduled Caste members must be given services for the Scheduled Castes, preference and priority for the distribution or Schedulde Tribes, and the weaker secallotment of Government lands or other private ions of the village community. It was property taken over by Government in excess felt that this would provide additional of the ceilings fixed by law.

37. The Seminar further recommends to उन्होंने कितने ही सजेशनस दिये हैं लेकिन the authorities to encourage and establish में दो, तीन के बारे में पढ़ कर बताता हूं। cooperative farming, cooperative distribution and cooperative supply societies agricultural produce as well as manufactured goods at all centres by giving special facilities or grants.

उपसभापति महोदय, मैं श्रापके सामने कम्मनिटी डेवलपर्मेंट की सालाना कांफरेंस जो त्रीतगर में हुई थी उसकी सिकारिशों में से कुञ्ज प्रंश बताना चाहता हूं। बड़े आनंद की बात है कि दो मंत्री महोदय यहां बैठे हैं, डे साहब और पृति साहब। तो वीकर सेक्शन्स ग्राफ दी कम्यनिटी के बारे में एजेन्डा ग्राइटम नम्बर ६ **में** उन्होंने बताया है कि :

Conference accepted that there should be no sections. attempt on segregation, but it recognised A block level sub-committee should that special attention had to be paid to the be formed with majority of the needs of Scheduled Castes, Scheduled members from the weaker sections for Tribes, and weaker sections of the preparing plans of their welfare community.

should be so expended that there would always be consciousness of doing the best आर आशा करता हूं कि मंत्री महोदय उन के possible for the uplift of the weaker ऊपर ध्यान देंगे । sections.'

श्री जीलभद्र याजी: ग्रापका मतलब फीमेल सेक्शन से है ?

श्री पां० ना० राजभोज : नहीं वीकर सेक्शन आफ दी कम्युनिटी।

"It was resolved that a sub-committee should be formed at the block level with majority of the members from the weaker sections

assurance to the weaker sections, hecides giving enecial attention to their for मैं जानता हूं सरकार कोशिश जरूर कर रही for है। श्रीनगर में जो सेनीनार हुन्ना उसके सजेशन हमने आपके पास भेज दिये ये और जन में ग्रापने उनको ग्रमल में लाने की कोशिश की इसके लिये मैं धन्यवाद देता हं। आगे १६६ नम्बर पर लिखा है:---

> "169. 13.1 There should be no a'tempt on segregation, but special attention should be paid to the needs of Scheduled Castes and other weaker sections of the community.

All Block funds should be so expended, that there would always be the consciousness of doing the best "Need jor special attention.—The possible for the uplift of the weaker

services

इसके ग्रलावा उपसभापति महोदय, मैं दो चार It was resolved that all Block funds सुझाव ग्रीर श्रापके सामने रखना चाहता हूं

> पहली बात यह है कि जमीन सुधार कानन बनने के बाद टेनेन्ट्स को बहत से हक प्राप्त हुए हैं लेकिन इन लोगों को कोग्रापरे-टिव तोसाइटी से कर्जा नहीं मिलता इस वजह से प्रोडक्शन बढ़ता नहीं है। दूसरे, लैन्डलेस लेबरर्स ग्रीर इसके टेम्पोर होल्डर्स को कर्जा नहीं मिलता है। देहात में छोटे छोटे धंधे करने वालों को कर्जा नहीं मिलता है। ये लोग हैं चमार, लोहार, सुनार, कुम्हार, बुढ़ंड, फिशरमेन वगैरह । इन की तरफ जरूर कुछ

[श्री पां० ना० राजभोज]

न कुछ घ्यान देने की बहुत आवश्यकता है। छोटे इनाम जो सरकार की तरक से गांव वालों को दिवे जाते हैं वे इन लोगों को नहीं मिलते। सरकार को इस बात पर विचार करने की ग्रावश्यकता है।

चौथी बात मैं यह कहना चाहता हं कि सहकारिता के नाम पर जो इनाम दिये जाते है, वे जनीन कालों को नहीं मिलते है । हमारे यहां जनीन पर जो लोग काम करते हैं उन्हें कामगार कहा जाता है। मध्य प्रदेश मैं जो लोग गांवों में रहते हैं ग्रीर जमीन पर काम करते ह उन्हें कोतवाल कहा जाता है। इस तरह से मध्य प्रदेश और नागपुर में गांवों में जो लोग जनीन पर काम करते हैं उन्हें कोत-वाल कहा जाता है और हमारे यहां कामगार कहा जाता है। इनमें सब जाति के लोग शामिल हैं लेकिन ज्यादातर शिडयल्ड कास्ट के लोग हैं। मेरा कहना यह है कि इत लोगों को बेती करने के लिये और लोगों के मकाबले मैं ज्यादा सहायता दी जानी चाहिये।

(Time bell rings.)

मेरा पांचवा सुझाव यह है कि इन लोगों को बैज, भैंस, कुंग्रां ग्रीर इंजिन के लिये दस गुना ज्यादा कर्जा मिलना चाहिये। श्रगर उन को इस तरह का कर्जा नहीं दिया गया तो इससे उनके प्रोडेक्शन पर ग्रसर होता है। श्राप सब लोग जानते हैं कि हमारे मित्त साहब बैकवर्ड क्लास में पैदा हुए है और देहात के बारे में सब बातें जानते हैं। इसलिये मेरी उनसे किर प्रार्थना है कि गांव की जनता जो बैकवर्ड है, उनको भैंस, बैल, कुंग्रां ग्रीर इंजिन लरीदने के लिये ज्यादा से ज्यादा रुपया दिया जाना चाहिये।

उपसभापति नहोदय, देश में सर्विस को-ग्रापरेटिव सेवा के प्रचार के बाद ही कोग्राप-रेटिव फार्निंग की बात संकल ही संकती है। मझे आशा है कि देश में जो वीकर सेक्शन है उसकी स्रोर ज्यादा से ज्यादा घ्यान दिया जावेगा । हमारे मानतीय मंत्री श्री डे, श्री मृत्ति साहब ग्रीर पालियामेंटरी सेकेटरी साहब इस भ्रोर भ्रवस्य ध्यान देंगे । श्रभी हमारे पालिया-मेंटरी सेकेटरी साहब ने जो भाषण दिया उस से इस कार्य के बारे में काफी प्रकाश पड़ा भ्रौर जो लोग ग्रंधेर में ये उनके दिमाग खुल गये । उन्हों ने इस सम्बन्ध में काफी अच्छी बातें बतलाई मगर हमारे भाइयों को इससे दःख हम्रा । मैं अन्त में उन्हें श्रच्छे भाषण के लिये धन्यवाद देता हं।

DR. A. SUBBA RAO: Mr. Deputy Chairman, I am sure that everybody in this House agrees that our entire economic development is mainly dependent on the rapid expansion of the co-operative movement. Today if agricultural production has not kept pace with the expansion of industries, in my opinion perhaps one of the main reasons is the slow progress of the co-operative movement. I do not say that there is no expansion of the co-operative movement or there is no progress in the co-operative movement. There has heen improvement considerable independence. I do agree. But is it commensura'e with the requirements? I am sure that even the Minister will agree with me that he is not satisfied with the present situation in the co-operative movement. It is of the utmost importance that our co-operative movement should progress rapidly, so as to enable us to improve agricultural production as well as industrial expansion. I am not one of those who agree with some of the Members who suggest that the co-operative movement should be slow and steady. The progress of the co-operative movement should be rapid. I do know that the Minister in charge of the cooperative movement is taking great interest in the expansion of the co-operative sector. But in spite of his best efforts, in spite of the good propaganda about the expansion of the cooperative movement, there is some'hing coming in our way, which impedes the progress of the co-operative movement. This Resolution is for appointing a Committee of Members who are well, versed in the cooperative movement. I do not at all agree with Shrimati Nallamuthu Ramamurti when she says that this House is not competent to go into the question of the co-operative movement and that there are Members in this House who do not know anything about the co-operative movement. I am sure that many of the Members who are present here are quite com-pe ent to go into the question of the co-operative movement and suggest ways and mean₃ for its improvement.

SHRIMATI T. NALLAMUTHU RAMAMURTI: I said those who had not been to villages and those who have had no con act with the farmers were not competent to go into the question.

DR. A. SUBBA RAO: This resolution seeks to appoint a Committee of both Houses of Parliament and when this House appoints the Committee, it will take care to select such of those persons who are defini-ely in the know of the co-operative movement. I am really sorry that she has passed such a remark that Members of this House do not know any hing about the co-operative movement, and do not know anything about the rural sector.

Now, Sir, there must be something coming in the way of our co-opera-tive development. What are the reasons for the slow progress? We have got to go into the question. In my opinion, there are a few factors which, if we overcome, perhaps in the next decade the progress will be much faster. One of the main impediments in the way of the expansion of the cooperative movement is the lack of land reforms. It is my opinion, having had a lit .le experience of the cooperative movement. I have been the President of a Co-operative Town Bank and I am a member of other cooperative societies. Wi h my limited experience I feel that lack of land reforms, lack of security of tenure, comes in the way of giving credit to the peasant. We all know that it is

really difficult to get repayment, > n-less there is some security, unle:s he is creditworthy. But now are you going Io judge the credit worthiness of a peasant today? After all, if he has not go' security of tenure and if he can be evicted tomorrow wi.hout any cause, how can you advance any money to that type of peasant? That is the problem in our socie.v. We could not advance enough credit to those peasants. Even if we had taken the risk and advanced money to .hem, I arn sorry to say that in fhe case of certain persons, when the time came for recovering ;hat money, we found that there was nothing there. So, this is the problem. Unless a comprehensive land legislation is enforced, there is a limit to the expansion of the cooperative movement.

The next defect in the co-operative movement, I feel, is the limitation of cooperative societies to a select few or a small group. In respect of many of the socie.ies, which I had occasion to visit, as some of the previous Members have pointed out, even though the population is more than 2,000, the co-operative society is catering to the needs of only about eighty to hundred persons there. I went and asked an ordinary peasant, 'Why is it that you are not joining '.he co-operative society? Are you not interested in joining the co-operative society and get ing some credit and at the same time utilising the co-operative society for your benefit as well?' He said that the society had been limited to that particular group and in spite of his best efforts to gain admi.tanee into that society, he had been denied it. This is possible today in the present co-operative block.

MR. DEPUTY CHAIRMAN: Will you take more time?

DR. A. SUBBA RAO: Yes, Sir.

863 Parliamentary Commit- [RAJYA SABHA j the slow progress oj tee Ior enquiring into

Mr. DEPUTY CHAIRMAN: You can continue on the next non-official day. The House stands adjourned till 11 A.M. on Tuesday.

Co-operative movemenz

The House then adjourned at five of the clock till eleven of the clock on Tuesday, the 16th August, 1960.